

# LOK SABHA

List of Questions for ORAL ANSWERS  
Tuesday, August 6, 2024/15 Shravana, 1946 (Saka)

**Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation; Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj; Rural Development; Social Justice and Empowerment; Steel; Textiles**

कृषि और किसान कल्याण; वाणिज्य और उद्योग ; सहकारिता; मत्स्यपालन, पशुपालन और डेयरी; भारी उद्योग; गृह ; पंचायती राज ; ग्रामीण विकास; सामाजिक न्याय और अधिकारिता; इस्पात; वस्त्र मंत्रालय

**Total Number Of Questions - 20**

## **Empowerment of Persons with Disabilities**

\*201 Shri Naba Charan Majhi:  
Shri Ravindra Shukla Alias Ravi Kishan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री  
be pleased to state:

- (a) the measures taken by the Government to empower persons with disabilities;
- (b) whether the Government has taken steps to impart skills to disabled persons particularly in Valsad Parliamentary Constituency, if so, the details thereof including the percentage of their placement; and
- (c) the details of the initiatives taken by the Government for the upliftment of divyangjan and achievements thereof?

## **LWE affected Districts**

†\*202 Shri Satish Kumar Gautam:

Will the Minister of HOME AFFAIRS

गृह मंत्री  
be pleased to state:

- (a) the number of districts presently affected with the Left Wing Extremism (LWE);
- (b) whether any decline has been witnessed in the number of districts affected with the LWE and in the violence affected geographical areas; and
- (c) if so, the details thereof?

## **Crop Insurance Benefits**

†\*203 Shri Virendra Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री  
be pleased to state:

- (a) whether the farmers in the country are unable to avail the benefits of crop insurance in an easy manner due to its complex procedures and if so, the details thereof;
- (b) the amount of funds provided by the Government to the Crop Insurance Companies during

the last ten years;

(c) the funds received by the farmers as insurance claim benefit as compared to the funds released in this regard, year-wise;

(d) whether the Government proposes to simplify the rules for crop insurance in the interest of farmers and if so, the details thereof;

(e) whether the Government proposes to form a Committee of experts in this regard and receive suggestions from them; and

(f) if so, the time by which the Committee is likely to be constituted and if not, the reasons therefor?

### **Computerization of PACS**

†\*204 Shri Dilip Saikia:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the manner in which software is being developed under the project for computerization of Primary Agricultural Credit Societies (PACS) by the Government;

(b) whether the software used under PACS Computerisation project is integrable with already computerised PACS, if so, the details thereof;

(c) the type of modules included in the software for various activities of PACS; and

(d) the manner in which the said software is likely to bring transparency in the activities and business diversification of PACS?

### **Cement Corporation of India Limited**

†\*205 Shri Suresh Kumar Kashyap:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether an industrial unit of Cement Corporation of India (CCI) Limited is located in Rajban of Sirmaur district in Himachal Pradesh;

(b) if so, the date of its establishment and the annual production at the said unit;

(c) whether the Government proposes to upgrade the said unit considering the availability of raw material and if so, the details thereof;

(d) whether the CCI employees are not getting benefits of the Sixth Pay Commission whereas the same has been extended to other employees of Union Government;

(e) if so, the reasons therefor; and

(f) the time by which the said benefits are likely to be extended to the CCI employees?

### **Compensation to Farmers**

†\*206 Shri Harendra Singh Malik:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has prepared any draft to provide an earmarked amount to the families of those farmers who have died during the farmers' protest and to provide Government job to one member of the family;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

### **Implementation of MGNREGS**

†\*207 Shri Rampriti Mandal:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government proposes to increase the allocation of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details of the proposed increase in the said fund alongwith the justification behind the same;
- (c) whether the Government proposes to increase the amount of daily wages under the MGNREGS and if so, the details thereof;
- (d) the estimated number of additional work days to be generated through the said increased corpus of funding;
- (e) whether the Government has also proposed to increase the payments made to the farmers and if so, the details thereof;
- (f) the manner in which the proposed increase in payments is likely to be funded alongwith the expected impact of the said measure on agriculture sector; and
- (g) whether any monitoring and evaluation system has been put in place for ensuring effective utilisation of the increased funds as well as payment?

### **Scholarship to Boys and Girls**

†\*208 Shri Rajkumar Roat:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) whether the scholarship amount of the boy and girl students studying in the colleges functioning in Scheduled Areas of Rajasthan has been pending due to non-allocation of funds by the Government for the last two years;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide pending scholarship amount to the said students by allocating the funds in budget at the earliest; and
- (d) if so, the time by which the said funds are likely to be allocated?

### **Education and Welfare of Students**

\*209 Shri Arun Bharti:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details and outcome of the schemes and initiatives implemented by the Government to support the education and welfare of students from Scheduled Castes and Economically Weaker Section (EWS) communities;

(b) the challenges and opportunities associated with providing comprehensive educational support to students from marginalized and EWS communities particularly in Jamui Parliamentary constituency;

(c) whether the Government proposes to initiate more schemes for overall development of students from marginalized and EWS communities particularly in Bihar; and

(d) if so, the details thereof?

### **Cold Storages**

†\*210 Shri Sanjay Haribhau Jadhav:

Shri Shirang Appa Chandu Barne:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the total number of cold storages currently operational and are under construction across the country, State-wise particularly in respect of Maharashtra;

(b) the number of cold storages added during the last ten years and the current status thereof, State-wise particularly in Maharashtra;

(c) whether the Government has carried out any review of the said cold storages and if so, the details thereof;

(d) whether there is still an acute shortage of the cold storages in the country and if so, the details thereof, State-wise;

(e) the target set by the Government for setting up the cold storages;

(f) whether the Government proposes to formulate a comprehensive plan to set up more/new cold storage across the country to meet the increasing demand thereof; and

(g) if so, the steps taken/being taken for the said purpose?

### **Scheme for Welfare of Nomadic Tribes**

\*211 Shri Anand Bhadauria:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of the schemes for welfare of nomadic tribes being run by the Government alongwith allocation therefor during the last three years and the current year, year and scheme-wise;

(b) the details of schemes being run for welfare of Banjara, Lohadbadhaiya communities etc., scheme-wise; and

(c) whether the Government proposes to provide reservation in jobs, education etc. to nomadic communities like Banjara, Lohadbadhaiya etc., if so, the details thereof and if not, the reasons therefor?

### Self Help Groups

†\*212 Shri Ajay Bhatt:  
Dr. Alok Kumar Suman:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the main features of the Self Help Groups (SHGs) scheme alongwith the present status of its implementation in the country;

(b) the details of SHGs village and district-wise, particularly in Hamirpur district of Himachal Pradesh;

(c) the details of central funds granted, allocated, released, and utilised from 2014-15 till date under the Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), State/UT and district-wise particularly Uttarakhand, Himachal Pradesh and Gopalganj district of Bihar;

(d) the details of the beneficiaries, including women and persons belonging to Scheduled Castes and Scheduled Tribes, who have benefitted under the scheme in Uttarakhand and Himachal Pradesh, district-wise;

(e) the future roadmap to increase the number of beneficiaries of this scheme particularly in Hamirpur district of Himachal Pradesh;

(f) whether the Government has any monitoring mechanism in National Livelihood Mission, if so, the details thereof and if not, the reasons therefor; and

(g) the names of the States in which transaction based monitoring system has been introduced for evaluating the work done by SHGs?

### Repealing of Article 370

†\*213 Shri Vivek Thakur:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether several sections of the society such as refugees from West Pakistan and people displaced from the PoK remained deprived of their fundamental rights prior to repealing of Article 370; and

(b) if so, the benefits extended to the said sections of the society post repealing of Article 370?

### Start-Ups in Agriculture

\*214 Shri Pradeep Purohit:  
Shri Khagen Murmu:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has taken or intends to take measures to support start-ups and agripreneurs through investments in specific sector-agnostic and debt Alternative Investment Funds (AIFs), as well as direct equity support to start-ups working in Agriculture and allied

sectors including any special provisions for technological innovation, sustainable practices, and rural development;

(b) if so, the details thereof including the allocation of funds, criteria for eligibility and the process for start-ups to access this support;

(c) whether there are any monitoring mechanism in place to evaluate the effectiveness of these investments, if so, the details thereof; and

(d) whether there are any specific initiatives or provisions for start-ups and agripreneurs in the Bhiwani-Mahendergarh and Gurugram Lok Sabha constituencies, and if so, the details of such initiatives?

### **Employment Opportunities in Agriculture Sector**

\*215 Shri Maddila Gurumoorthy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has any plans to formulate an Industrial policy or manufacturing strategy that involves the collaboration of higher educational institutions to create employment opportunities in primary sectors like agriculture, particularly in State like Andhra Pradesh;

(b) if so, the details thereof; and

(c) the details of initiatives taken by the Government to attract educated researchers towards the agricultural sector through skill enhancement programs, ensuring that their expertise contributes meaningfully to the growth and technological advancements in the agricultural domain?

### **Mega Industries in Visakhapatnam**

\*216 Shri Sribharat Mathukumilli:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of large and mega industries that have commenced commercial production in Visakhapatnam constituency, specifying the sectors during the last five years and the current year;

(b) the total number of committed investment by these industries and the actual investment realized so far;

(c) the employment generated by these industries including both direct and indirect employment figures during the said period;

(d) the details of the current operational status of these industries;

(e) whether any industries are non-operational or closed and if so, the reasons therefor; and

(f) the details of the efforts being made by the Government to support and sustain the functioning of these industries in the Visakhapatnam constituency?

### **Rice Distribution as Part of Payment under MGNREGS**

\*217 Shri Benny Behanan:  
Dr. Amar Singh:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government is considering the proposal from the Food Department to distribute rice as part of payment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof and the reasons therefor;

(b) whether the Government has conducted any pilot projects or studies to assess the feasibility of rice distribution as part of payment under MGNREGS, if so, the details and findings thereof; and

(c) whether the Government has consulted with various stakeholders, including workers and farmers regarding this proposal, if so, the details thereof and if not, the reasons therefor?

### **Study on Doubling the Farmers Income**

\*218 Shri S Venkatesan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether it has come to the notice of the Government that the Indian Council of Agricultural Research (ICAR) has released a book as part of 'Azadi ka Amrit Mahotsav', which contains a compilation of success stories of 75,000 farmers who have increased their income more than two times;

(b) whether there is any official study on 'Doubling of Farmers Income (DFI)' and if so, the details thereof along with the percentage of farmers who achieved it, State-wise;

(c) whether the figures regarding DFI are inflation adjusted or increased in real income; and

(d) the manner in which 'Doubling of Income' has reflected in Monthly Per Capita Consumption Expenditure (MPCE) of rural farmers and the details thereof?

### **Central Agriculture and Veterinary University in Tamil Nadu**

\*219 Km. Sudha R:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is considering any proposal for establishment of a Central Agriculture University and a Central Veterinary University in the region of Mayiladuthurai and Kumbakonam in Tamil Nadu, given the significant agricultural activities and livestock farming in the region and if so, the details thereof;

(b) if not, whether the Government is considering including this in the future development agenda and if so, the details thereof; and

(c) the initiatives taken by the Government to provide advanced education and research facilities to support local farmers and the agricultural community?

### **New Agricultural Policy**

\*220 Smt. Sajda Ahmed:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the measures taken by the Government to address the policy lag in the agricultural sector;

(b) whether the new agricultural policy proposed by the Government aims at improving the existing challenges faced by farmers in country and if so, the details thereof; and

(c) the measures taken by Government to tackle climate change and promote sustainable farming practices in the country?

NEW DELHI  
Friday, August 2, 2024/  
9 Shrawana, 1946 (Saka)

UTPAL KUMAR SINGH  
Secretary General

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## Remarks

# LOK SABHA

List of Questions for WRITTEN ANSWERS  
Tuesday, August 6, 2024/15 Shravana, 1946 (Saka)

**Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation;  
Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj;  
Rural Development; Social Justice and Empowerment; Steel; Textiles**

कृषि और किसान कल्याण; वाणिज्य और उद्योग ; सहकारिता; मत्स्यपालन, पशुपालन और डेयरी; भारी उद्योग; गृह ; पंचायती  
राज ; ग्रामीण विकास; सामाजिक न्याय और अधिकारिता; इस्पात; वस्त्र मंत्रालय

**Total Number Of Questions - 230**

## **Common Service Centres by PACS**

2301 Shri Hasmukhbhai Somabhai Patel:  
Shri Mitesh Patel Bakabhai:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) the steps taken/proposed to be taken by the Government to economically strengthen Primary Agricultural Credit Societies (PACS);
- (b) the current status of onboarding PACS as Common Service Centres (CSCs); and
- (c) whether the Government has approved a decentralised grain storage programme involving PACS, if so, the details thereof?

## **Assistance for Nutri Cereals under NFSM**

2302 Shri Kota Srinivasa Poojary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the steps initiated by the Government to generate mass awareness, increase production, productivity and strengthen the value-chain to promoting 'Golden Grain' Millets as the avenue to food and nutritional security;
- (b) whether the Government is planning to include Nutri-Cereals/Millets within the PDS and if so, the details thereof;
- (c) whether under National Food Security Mission (NFSM)-Nutri Cereals (Millets) (NISM), assistance is given through State Governments to farmers for interventions like distribution of seeds of High Yielding Varieties/hybrids, improved farm machineries/resource conservation machineries/tools, efficient water application tools etc.; and
- (d) the allocations made under NFSM-Nutri Cereals during 2020-21 to 2023-24?

## **AFSPA Act**

2303 Shri Manoj Tiwari:  
Shri Mahendra Singh Solanky:  
Dr. Vinod Kumar Bind:  
Shri Pratap Chandra Sarangi:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the reduction in the portion of areas in the North East under the Armed Forces Special Powers Act (AFSPA) since 2014; and

(b) the reduction in violence and deaths in the North East since 2014?

### **Annapurna Scheme**

2304 Shri K C Venugopal:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the total funds and foodgrains allocated under the Annapurna Scheme to various States including Kerala during the last five years;

(b) whether the Government has noted that the targeted number of beneficiaries under the Annapurna Scheme is declining periodically in States like Kerala and if so, the details thereof;

(c) whether receiving an old age pension is a hurdle for availing benefits under the Annapurna Scheme;

(d) whether the Government is considering for easing the criteria in light of this situation and if so, the details thereof;

(e) whether the Government released foodgrains under welfare schemes to beneficiaries living in old age homes and orphanages in Kerala during the last quarter; and

(f) if so, the details thereof and if not, the reasons therefor?

### **Impact of Floods in Assam**

2305 Shri Charanjit Singh Channi:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has assessed flood situations in Assam during the last five years and if so, the details thereof;

(b) whether the Government has any specific plan to mitigate floods or the impact of floods in Assam and if so, the details thereof;

(c) whether the Government has any data about the affected people by floods during the said period and if so, the details thereof; and

(d) whether the Government has given any compensation to the victims of floods in Assam and if so, the details thereof?

### **Cold Storage Units**

2306 Shri Sudheer Gupta:  
Shri Dhairyasheel Sambhajirao Mane:  
Shri Chavan Vasanttrao Balwantrao:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has set a target to reach to every farmer in every village and establish cold storage units thereunder in its 100 day agenda so that farmers can send their produce to other States with ease, if so, the details thereof;

(b) whether the Government has launched any mobile app for upcoming third world food day to be held in India;

(c) if so, the details thereof and the aims and objectives of launching such app;

(d) whether the Government is aware that about 18 to 25 percent of foodgrains and 45 percent of fruits and vegetables are lost in the supply chain and if so, the details thereof; and

(e) whether the Government has framed any policy to reduce for the wastage of foodgrains, vegetables and fruits in the food supply chain to achieve the international standards and if so, the details thereof?

### **Budgetary Allocation under PMGSY**

2307 Shri Arvind Dharmapuri:  
Shri Pradeep Purohit:  
Shri Vijay Baghel:  
Smt. Kamaljeet Sehrawat:  
Shri Dhaval Laxmanbhai Patel:  
Shri Naba Charan Majhi:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the budgetary allocation for Pradhan Mantri Gram Sadak Yojana (PMGSY) since 2014 year and State-wise particularly Odisha;

(b) the length of construction of roads in rural areas since 2014, year, State/UT-wise including Odisha and village-wise particularly Bargarh and Jharsuguda districts of Odisha; and

(c) the percent of rural habitation connected to road network under the yojana particularly Valsad Parliamentary Constituency of Gujarat?

### **PMAY-G in Tamil Nadu**

2308 Shri Eswarasamy K:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of targets fixed, beneficiaries registered, houses sanctioned and completed under Pradhan Mantri Awas Yojana - Grameen (PMAY-G) during each of the last three years for Tamil Nadu, district-wise particularly Pollachi constituency;

(b) the total funds allocated by the Government and utilized by Tamil Nadu under PMAY-G during the said period; and

(c) the targeted date for completion of all sanctioned houses under this Yojana in Tamil Nadu?

### **e-Vehicle Ecosystem**

2309 Shri Suresh Kumar Shetkar:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether the Government will expand and strengthen the e-vehicle ecosystem by supporting manufacturing and charging infrastructure under Electric Vehicle Ecosystem through which greater adoption of e-buses for public transport networks will be encouraged through payment security mechanism; and

(b) if so, the details thereof and the progress made till now, along with funds sanctioned/spent therefor?

### **Recruitment of Women in Police**

2310 Smt. Poonamben Hematbhai Maadam:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether any steps have been taken to increase the recruitment of women in the police, armed forces, and other non-conventional sectors;

(b) if so, details thereof; and

(c) the details of women recruited in the police forces of each State/UT during the last three years, year-wise?

### **Scholarships to SC Students**

2311 Adv. Adoor Prakash:

Shri Saptagiri Sankar Ulaka:

Shri K Sudhakaran:

Shri K Radhakrishnan:

Shri Sukhdeo Bhagat:

Shri Vijayakumar Alias Vijay Vasanth:

Shri Manickam Tagore B:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the funds allocated by the Government for scholarships to the students from Scheduled Castes for grades 1 to 12 from financial year 2021-22 till date;

(b) the number of students who have availed of these scholarships from financial year 2021-22 till date, year and State-wise; and

(c) the estimated retention rate of students from Scheduled Castes availing scholarships?

**Phase-I and II of Scheme for Enhancement of Competitiveness in Indian Capital Goods Sector**

2312 Dr. Shrikant Eknath Shinde:  
Shri Praveen Patel:  
Shri Haribhai Patel:  
Shri Naresh Ganpat Mhaske:  
Smt. Daggubati Purandeswari:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the details of the results and advancements achieved in Phase-I and Phase-II of the Scheme for Enhancement of Competitiveness in the Indian Capital Goods Sector, encompassing the funded projects, developed technologies, and the influence on the competitiveness of Indian industries in the global market;

(b) the details about the particular projects that received funding during Phase-II of the Scheme along with the quantum of funds for Enhancement of Competitiveness in the Indian Capital Goods Sector; and

(c) the details about the partnerships forged between academia and industry that have been facilitated by the Capital Goods Scheme?

**Agreements for Gram Storage facility**

2313 Dr. Dr Kirsan Namdeo:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the Government has entered into agreements with cooperatives to set up the world's largest grain storage facility;

(b) If so, the details of these agreements, including the cooperatives involved and the locations of the proposed grain storage facilities;

(c) the total storage capacity planned under these agreements and the timeline for completion; and

(d) the total budget allocated for the establishment of these grain storage facilities?

**Panchayat Level Mediation Centres**

2314 Adv Dean Kuriakose:  
Shri Tanuj Punia:  
Dr. Mohammad Jawed:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the status of progress made regarding Union Government's recent proposal for panchayat level mediation centres;

(b) whether the Government is considering any specific legislation regarding the same to ensure its timely compliance; and

(c) if so, the details thereof and if not, the reasons therefor?

### **Bharat Mandapam**

†2315 Shri Ramvir Singh Bidhuri:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the total amount of funds spent by the Government upon the construction of Pragati Maidan Tunnel, Bharat Mandapam located near Pragati Maidan and Yashobhoomi at Dwarka;

(b) whether the share of expenditure to be contributed by the Government of Delhi towards the construction of Pragati Maidan Tunnel and if so, the details thereof and if not, the reasons therefor; and

(c) the details of the action taken by the Union Government against the Government of Delhi for failing to make the said payment of its share contribution?

### **Delay in Monsoon Rain**

2316 Dr. Rajesh Mishra:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Union Government has received any report from the State of Madhya Pradesh regarding the delay in Monsoon rain for the Kharif Crops in the state;

(b) if so, the details thereof;

(c) whether the Union Government in co-ordination with the State Government is planning to open new fertilizer distributors for easy and sufficient availability of manures to farmers during the current Kharif season; and

(d) if so, the details thereof?

### **Reservation in PRIs**

†2317 Shri Bhausahab Rajaram Wakchaure:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the reservation is made mandatory for Scheduled Castes/Scheduled Tribes (SC/ST) in Panchayati Raj Institutions as per the 73rd amendment of the Constitution, if so, the details thereof;

(b) whether the non-compliance of the said provision in the rural and urban local bodies of States and Union Territories is likely to be considered as the failure of constitutional machinery;

(c) whether as per the Panchayati Raj Act passed by the Parliament in the year 1996 was implemented in the Scheduled Areas and the States were expected to enact necessary laws in this regard within a year; and

(d) if so, the names of the States and Union Territories which complied with and which did not comply with the said provision by the prescribed time period?

### **Cultivation of GM Crops**

2318 Shri Kesineni Sivanath:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of Genetically Modified (GM) crops that are currently commercially cultivated in different States, such as the area under cultivation, the yield, and any variations observed across States, crop-wise;

(b) whether the Government has conducted any study regarding the impact of GM crops in the country and if so, the number of farmers that are cultivating GM crops in the State of Andhra Pradesh;

(c) the yield difference of GM crop farmers compared to farmers who cultivate ordinary crops;

(d) the income difference of GM crop farmers compared to farmers who cultivate ordinary crops; and

(e) whether the Government aims to conduct such a study, if so, the details thereof and if not, the reasons therefor?

### **Revenue of Panchayat**

2319 Shri Anto Antony:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the steps taken by the Ministry to increase the revenue generation capacity of Panchayats, especially through local taxes;

(b) the states where Gram Panchayats lack the authority to collect taxes and the details of measures are being implemented to empower them and ensure effective tax collection;

(c) the extent to which the Ministry working to ensure timely and efficient disbursement of grants to Panchayats;

(d) the details of specific programmes are being implemented by the Government to enhance the financial management capabilities of Panchayat representatives;

(e) whether the panchayats still rely heavily on grants and specific steps taken by the Ministry to accelerate the process of transferring powers and responsibilities to Panchayats; and

(f) the details of strategies are being adopted to increase public awareness about the importance of Panchayats and their role in local development?

### **Improving Steel Production in Country**

2320 Shri Tanuj Punia:

Shri Karti P Chidambaram:

Shri Imran Masood:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Union Government has set any target for steel production capacity in the country by 2030;

(b) if so, the details of steps taken to increase steel production in the country;

(c) the incentives or schemes that have been introduced to encourage the adoption of energy-efficient and innovative technologies in steel production; and

(d) the extent to which the Government is supporting research and development efforts in the steel industry to improve product quality, efficiency, and cost optimization?

### **PMGSY Proposal from Kerala**

2321 Shri K Sudhakaran:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Union Government has received the proposal for sanction of funds under the Pradhan Mantri Gram Sadak Yojana (PMGSY) from the State Government of Kerala for financial year 2024-25;

(b) if so, the details thereof along with the names of the roads proposed by the State Government of Kerala, district-wise;

(c) whether the Union Government has accorded sanction to the roads proposed by the State Government of Kerala; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Farmer Producer Organisations**

2322 Shri Mitesh Patel Bakabhai:  
Shri Hasmukhbhai Somabhai Patel:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the steps taken by the Government to promote Farmer Producer Organisations; and

(b) the list of the number of Farmer Producer Organisations set up in the country, State-wise?

### **Implementation of MIDH**

2323 Shri Janardan Singh Sigriwal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is implementing Mission for Integrated Development of Horticulture (MIDH) in the country;

(b) if so, the objectives and salient features thereof;

(c) the details of financial assistance provided to set up cold storages across the country since inception of the Mission, State/UT-wise including Bihar;

(d) the details of cold storages which have been modernized in the country during each of the

last five years, State-wise including Bihar; and

(e) other steps being taken by the Government to increase the storage capacity of the country?

### **Construction of New Roads**

†2324 Shri Mukeshkumar Chandrakaant Dalal:  
Shri Dharambir Singh:  
Shri Sukanta Kumar Panigrahi:  
Shri Kripanath Mallah:  
Shri Pradeep Purohit:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has sanctioned the construction of new roads this year, including both urban and rural areas; and

(b) if so, the details of these sanctioned road projects, including their length, budget allocation, and completion timelines, State-wise, particularly in the Bhiwani-Mahendergarh and Gurugram Parliamentary Constituencies of Haryana and Odisha?

### **Make in India Scheme**

†2325 Dr. Manna Lal Rawat:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the number of people benefited so far under the Make in India Scheme launched by the Government in the country;

(b) the number of such beneficiaries particularly in Scheduled Areas in Rajasthan;

(c) whether the Government proposes to take fresh steps to cover more people under the said scheme; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Women Farmers under PM-KISAN**

2326 Shri Nilesh Dnyandev Lanke:  
Smt. Supriya Sule:  
Shri Sanjay Dina Patil:  
Shri Aashtikar Patil Nagesh Bapurao:  
Shri Bajrang Manohar Sonwane:  
Shri Bhaskar Murlidhar Bhagare:  
Shri Mohite Patil Dhairyasheel Rajsinh:  
Dr. Amol Ramsing Kolhe:  
Shri Amar Sharadrao Kale:  
Prof. Varsha Eknath Gaikwad:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has been implementing the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) for farmers;

(b) if so, the amount given by the Government to the women farmers in the country particularly in the State of Maharashtra under PM-KISAN during the current year;

(c) whether the Government has identified the total number of women farmers eligible for the said support in the country and if so, the details thereof;

(d) whether the Government has sought data of women farmers from the State Governments in the country and if so, the details thereof and the response of various States in this regard;

(e) whether many illiterate women are not getting the benefits of this scheme because they are unable to link Aadhaar Card with their Bank Accounts and if so, the details thereof including the steps taken by the Government to ensure that women members are getting the benefits under the scheme; and

(f) whether the Government is contemplating to double the amount given at present to strengthen and empower the women farmers in the country and if so, the details of guidelines issued thereof and the time by which it is likely to be started?

### **Long Staple Cotton in Dindigul**

2327 Shri Sachithanantham R:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Union Government is aware of the fact that there are around 175 cotton industries functioning in Dindigul District, Tamil Nadu and they are procuring cotton from other States across the country;

(b) whether the Union Government has any proposal or special plan/special package to produce Long Staple Cotton in Dindigul district which has more prospects for cotton yield for the benefit, convenience and self-reliance of the cotton industries in Dindigul district;

(c) if so, the details thereof; and

(d) if not, whether any such proposal will be considered to be implemented in future?

### **World's Largest Grain Storage Plan in Cooperative Sector**

2328 Dr. Hemant Vishnu Savara:

Shri Ganesh Singh:

Shri Dilip Saikia:

Shri Janardan Singh Sigriwal:

Shri Kripanath Mallah:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the Government has formulated any scheme to overcome the shortage of food grain storage facility across the country by converging various existing schemes of the Government, if so, the names of schemes which are being converged in this regard;

(b) the level at which the said Schemes are likely to be converged in future;

(c) the details including the steps taken to implement the "World Largest Grain Storage Plan (Large Anna Bhandar Yojana)" initiative in Cooperative Sector as approved by the Government in

2023 including its primary objectives & advantages it aims to deliver, its current status and States/UTs where said initiative/project is being implemented;

(d) the expectations from the above initiative to alleviate the issues surrounding foodgrains storage in the country benefiting both farmers and consumers;

(e) the details of the benefits likely to accrue at Panchayat/village level under the said scheme;

(f) the manner in which the farmers are likely to get remunerative prices for their produce due to the scheme; and

(g) the manner in which food security is likely to be ensured through the same?

### **Economic Conditions of Farmers**

†2329 Shri Kaushalendra Kumar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether nearly seventy percent of population in the country is dependant upon agriculture and related activities, if so, the details thereof;

(b) whether the economic condition of farmers in the country is not good even today;

(c) if so, the details thereof; and

(d) the various steps being taken by the Government to expand agro based industries in the villages?

### **Schemes for Handloom Weavers**

2330 Dr. Nishikant Dubey:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of funds allocated, released and spent under various welfare schemes for handloom weavers during the last three years, State-wise and weaver-wise, including the State of Jharkhand;

(b) the success achieved so far in providing marketing facilities to weavers and the total number of weavers benefited during the said period, State-wise;

(c) the number of handloom weavers/members of their families who are facing acute financial crisis; and

(d) the steps taken to help them?

### **Aajeevika Skills Development Programme**

2331 Shri Pradyut Bordoloi:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of the funds allocated, released and expended by Assam under the National Rural Livelihood Mission (NRLM) during the last ten years;

(b) the number of Institutions of the Poor (IoP) recognised in Assam under the NRLM, district-wise;

(c) the details and the number of IoPs that specifically cater to the female tribal population in Assam, year-wise; and

(d) the number of individuals who have been trained under the NRLM's Aajeevika Skills Development Programme in Assam during the said period?

### **Status of Schemes**

2332 Shri Manickam Tagore B:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the current status of key schemes administered by the Ministry of Social Justice and Empowerment;

(b) the progress made and outcomes achieved during the last fiscal year;

(c) the mechanisms that are in place to monitor the implementation of social justice and empowerment schemes at the national, State, and district levels;

(d) the reasons in which these monitoring mechanisms in ensuring transparency and accountability;

(e) the primary challenges faced by the Ministry in monitoring the implementation of these schemes;

(f) the manner in which the Ministry addressing these challenges to improve monitoring and evaluation;

(g) the overview of fund allocation and utilization for social justice and empowerment schemes in the past three fiscal years;

(h) whether there are any concerns regarding fund utilization or delays in expenditure; and

(i) if so, the studies and its findings regarding the impact of these schemes on the target beneficiaries?

### **Millets Production and Demand**

2333 Shri Balashowry Vallabhaneni:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of millets production and demand in the country during the last five years and the current year, year-wise and variety-wise;

(b) details of major millet producing States in the country, with a particular reference to Andhra Pradesh;

(c) to what extent entry of multinational companies into millets segment and launch of new products such as millets-based pasta, noodles, snacks, inclusion of millets in breakfast cereals and increased consumption of millets in flour, etc., is pushing demand and helps in achieving the objectives set in the International Year of Millets; and

(d) the details of steps taken by the Government in encouraging Millet-based Startups which are struggling to source enough supplies?

### Model Farms for Farmers

2334 Dr. Bhola Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has any specific plans to create model farms for small-holding farmers and increase their income through agricultural diversification, if so, the details thereof;

(b) whether there are any initiatives to increase the production of pulses and oilseeds and make India self-reliant in these crops;

(c) if so, the details thereof, including the specific measures being taken to achieve this goal; and

(d) whether the Government is working on improving the storage system for grain production to ensure better preservation and reduce wastage and if so, the details thereof?

### e-Panchayats

†2335 Shri Ganesh Singh:

Smt. Kamaljeet Sehrawat:

Shri Manoj Tiwari:

Shri Arvind Dharmapuri:

Shri Chavda Vinod Lakhamshi:

Shri Sukanta Kumar Panigrahi:

Shri Pradeep Purohit:

Shri Dhaval Laxmanbhai Patel:

Shri Gopal Jee Thakur:

Shri Kripanath Mallah:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the present status of progress made to provide internet/e-Panchayat facility in all the Panchayats in the country, State/UT-wise particularly in Odisha and Gujarat;

(b) the number of Panchayats which have been provided with uninterrupted internet/e-Panchayat facility for the better e-governance and public convenience in the country especially in Odisha and Gujarat;

(c) whether the Panchayats in Satna and Maihar Parliamentary Constituency have the said facility and if so, the details thereof;

(d) whether the Government is committed to provide internet/e-Panchayat facility in all the villages and hamlets of panchayats and if so, the details thereof;

(e) whether Panchayats under Parliamentary Constituency of Satna and Maihar districts have been included thereunder and if so, the details thereof; and

(f) the steps the Government is taking or planning to take in order to ensure digitisation of panchayat offices?

### Promotion in Foreign Investment

2336 Dr. Dr Jayanta Kumar Roy:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether 'Invest India' which was launched by the Government with Federation of Indian Chambers of Commerce and Industry (FICCI) for promoting foreign investments in the country has achieved its objectives for which it was set up;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the current shareholding pattern of invest India along with the details of projects which are being handled by invest India;

(d) the details of schemes/programmes and their achievements so far in terms of Foreign Direct Investment (FDI) inflows, year and sector-wise;

(e) whether the Government has any mechanism to monitor the implementation of programme and if so, the details thereof; and

(f) the other steps taken by the Government to make the 'Invest India' programme more effective?

### **Special Project for Jharkhand**

2337 Shri Chandra Prakash Choudhary:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the funds were allotted to the State of Jharkhand under various schemes of the Ministry of Panchayati Raj during the period of 2019-2024;

(b) if so, the allocation of funds thereof annually from 2019-2024;

(c) whether the Government has approved any special project in Panchayati Raj for State of Jharkhand from 2019-2024; and

(d) if so, the details thereof during the period 2019-2024?

### **Achievements under DAY-NRLM**

†2338 Shri Vijay Baghel:

Shri Arvind Dharmapuri:

Shri Sukanta Kumar Panigrahi:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the achievements made under the Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) since 2019, State/UT-wise particularly in Chhattisgarh;

(b) the benefits of the Mission being given specifically for women beneficiaries; and

(c) the details of the total amount of budget allocation and expenditure since 2019 under the Mission, State/UT-wise?

### Request to Business Community

†2339 Shri Omprakash Bhupalsinh Alias Pavan Rajenimbalkar:  
Shri Shirang Appa Chandu Barne:  
Shri Arvind Ganpat Sawant:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has requested the business community to contribute substantially to make the economy of the country the third largest economy of the world and if so, the details thereof;

(b) the reaction of the business community thereto alongwith the amount of Foreign Direct Investment (FDI) received during the last five years and the current year;

(c) whether the Government is moving on a very different path today to strengthen the economy of the country and if so, the details thereof;

(d) whether there is a need to take immediate steps to check the rising inflation in the country; and

(e) if so, the steps taken by the Government in this regard alongwith the extent of success achieved in this regard, so far?

### Meeting of Gram Sabha

†2340 Shri Lumba Ram:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether organisation of regular meetings of Gram Sabhas is mandated to develop a sense of transparency and accountability in Gram Panchayats and their functioning;

(b) if so, the details of Gram Sabhas which hold at least six meetings in a year across all Panchayats of Rajasthan including Jalore and Sirohi districts;

(c) whether the Government has taken any action against the Panchayats which hold less than six meetings of Gram Sabha;

(d) if so, the details thereof;

(e) whether it is necessary to make Gram Sabhas effective to ensure the active role of Gram Panchayats;

(f) if so, whether the Government proposes to develop an integrated and real time online system for organising meetings of Gram Sabhas regularly, preparing agenda and making action reports; and

(g) if so, the details thereof?

### Drought Tolerant Rice Varieties

2341 Dr. Byreddy Shabari:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether drought tolerant water-less rice varieties are being developed in the country, if so, the details thereof; and

(b) the complete details of new varieties of rice made available to the farmers of Andhra Pradesh including the farmers at Nandyal district?

### **Textiles Products Imported and Exported**

†2342 Shri Satpal Brahamchari:  
Shri Tanuj Punia:

Will the Minister of TEXTILES

बस्त्र मंत्री

be pleased to state:

(a) the details of the various types of textiles products imported and exported by India during the last five years, year and country-wise;

(b) the details of the revenue earned through export of Indian Textiles during the last five years;

(c) the measures being taken by the Government to make the textiles produced in India more competitive and profitable to the producers;

(d) whether the Government has launched any scheme to provide better production facilities to the textiles producers of the country; and

(e) if so, the details thereof?

### **Bharat Dal Utpadan Swavalamban Abhiyan**

2343 Shri Prabhakar Reddy Vemireddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the aims and objectives of Bharat Dal Utpadan Swavalamban Abhiyan;

(b) to what extent this helps push pulse production, meet buffer norms and make our country self-sufficient in pulse production;

(c) whether it is true that the State of Andhra Pradesh has not been included in the above Abhiyan;

(d) if so, the reasons therefor; and

(e) the details of incentives that the Government would provide to farmers to achieve the above objectives?

### **Cotton Production in Rajasthan**

†2344 Shri Hanuman Beniwal:

Will the Minister of TEXTILES

बस्त्र मंत्री

be pleased to state:

(a) whether the Government has got the district-wise details of the cotton producing regions in Rajasthan;

(b) if so, the details thereof;

- (c) whether the Government intends to provide relief to the farmers by increasing the Minimum Support Price for cotton procurement in view of the excessive input cost of cotton production;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the reasons for not starting the operation of the sub-branch office under the Cotton Corporation of India sanctioned in Nagaur Parliamentary Constituency of Rajasthan;
- (f) the person/authority responsible behind delay in starting the said office alongwith the steps taken by the Government to start the operations of the above office in Nagaur at the earliest;
- (g) the details thereof;
- (h) whether the Government proposes to set up a textile industry in Nagaur Parliamentary Constituency in view of the good cotton production in the said area; and
- (i) if so, the details thereof?

### **Traditional Textiles**

2345 Shri Rajesh Verma:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) whether the Government has any policy in place to preserve as well as promote traditional textile industry and if so, the details thereof;
- (b) whether the Northern States including Bihar are rich in traditional textiles;
- (c) whether the Government has conducted any survey to find out the States rich in traditional textiles;
- (d) if so, the steps taken by Government to preserve and promote rich traditional textile industry of the region; and
- (e) the details of funds allocated for the development of traditional textile industry, State-wise particularly in Bihar?

### **Rehabilitation of Textile and Handloom Workers**

†2346 Shri Ravindra Dattaram Waikar:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the number of textiles and handloom workers in the country including Maharashtra;
- (b) whether the Government proposes any scheme to start a welfare fund or implement any welfare scheme for rehabilitation of textile and handloom workers;
- (c) if so, the details thereof;
- (d) the details of schemes already implemented for textile and handloom workers in the country including Maharashtra; and
- (e) the details of the amount spent in this regard so far?

### **PM Mitra Park**

2347 Shri Radhakrishna:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of specific progress and developments that have happened on the ground since the inauguration of PM Mitra Park at Kalaburagi, Karnataka;

(b) the details of business and investors who have set up or have committed to setting up operations in the PM Mitra Park at Kalaburagi;

(c) the steps taken by the Government to attract business and investors at the Textile Park;

(d) the details of total financial investment that has been made so far in the Textile Park;

(e) the details of the expected timeline of completion of key phases of the PM Mitra Park; and

(f) the steps taken by the Ministry to address any challenges or delays in its development?

### **Reservation for Women**

2348 Dr. M K Vishnu Prasad:  
Shri K Gopinath:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether it is a fact that the percentage of Panchayati Raj seats reserved for women which are vacant, in States with 50 percent reservation for women, for the fiscal 2019 to 2024, State-wise;

(b) the number of Elected Other Backward Class (OBC) Women Representatives in the Panchayati Raj Institution (PRI) from 2019 to 2024;

(c) whether there has been a dip in the number of Elected Women Representatives in PRI, post-COVID;

(d) if so, details thereof, State-wise; and

(e) whether the Government has taken any steps apart from 1/3 reservation of seats to improve participation of women in PRIs, and to address the issue of token representation, if so, the details thereof and if not, the reasons therefor?

### **Registration of Bio-stimulants under FCO**

2349 Shri Balram Naik Porika:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Ministry through its notification dated 23rd February, 2021 has issued guidelines for the registration of Bio-stimulants under Fertilizer Control Order (FCO);

(b) if so, the details of such products included in FCO under these guidelines; and

(c) if not, the reasons for non-inclusion of such products in FCO including the time-frame by which the Ministry is likely to give the approval for bio-stimulant products to be included in the FCO?

### **Issue of Compensation for Land Acquisition**

2350 Shri Madhavaneni Raghunandan Rao:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the number of meetings held by the National Monitoring Committee (NMC) in 2023-2024;
- (b) whether solutions are being found by the NMC to issues of compensation to be paid for land acquisition;
- (c) whether it is a fact that interest has to be paid for delayed payment of compensation to farmers affected by land acquisition and if so, the details thereof; and
- (d) the details of interest to be paid to such displaced farmers according to the latest law in the country?

### **Accessible India Campaign**

2351 Shri B K Parthasarathi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the current status of implementation of the Accessible India Campaign (Sugamya Bharat Abhiyan) in Andhra Pradesh, including the number of public buildings, transportation systems, and information and communication technologies that have been made accessible;
- (b) the total amount of funds allocated and utilised for the Accessible India Campaign in Andhra Pradesh during each of the last five years;
- (c) whether the Government has conducted any audits for reviewing the implementation of the scheme since the launch;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details on any future plans/initiatives by the Government for enhancing the accessibility of public infrastructure and services for persons with disabilities in Andhra Pradesh, including any amendments to existing policies?

### **Persons with Disabilities**

2352 Smt. Kamaljeet Sehwat:  
Shri Tejasvi Surya:  
Shri Chavda Vinod Lakhamshi:  
Shri Gopal Jee Thakur:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the measures taken by the Government to empower persons with disabilities;
- (b) whether the Government has taken any steps to impart skill development training in order to make divyang people self-reliant;
- (c) the details of the initiatives taken by the Government for the upliftment of divyangjan and achievement thereof; and

(d) the number of schemes covering them alongwith the total amount of financial assistance sanctioned, earmarked and utilised for the same?

### **Localisation of Technology in Automotive Industries**

2353 Smt. Smita Uday Wagh:  
Shri Parshottambhai Rupala:  
Shri Chandra Prakash Joshi:  
Shri Shashank Mani:  
Dr. Sanjay Jaiswal:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

- (a) whether the Government has taken any steps to promote advanced localisation of the technology in the automotive and other industries;
- (b) if so, the details thereof including Uttar Pradesh;
- (c) whether the Government proposes to take any other initiatives with respect to technological advancements through the PLI schemes in the automotive sector; and
- (d) if so, the details thereof?

### **PMFBY in Ramtek Constituency**

†2354 Shri Shyamkumar Daulat Barve:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the total premium amount paid to the insurance companies by the farmers in Ramtek Lok Sabha Constituency for the Rabi and Kharif crops under the Pradhan Mantri Fasal Bima Yojana (PMFBY) during the last five years, year-wise and company-wise;
- (b) the number of eligible farmers in Ramtek Lok Sabha Constituency under the said scheme, taluk-wise;
- (c) the total amount of compensation provided to the farmers in Ramtek Lok Sabha Constituency by the insurance companies under the said scheme for the loss of crops due to natural calamities and other reasons during the last five years; and
- (d) the number of farmers who have been provided compensation and the amount and details of the compensation thereof, year-wise and taluk-wise?

### **Latest Technology of e-Vehicles**

2355 Dr. Kalanidhi Veeraswamy:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the details of the Make in India initiative;
- (b) whether the Government has approved a scheme to promote India as a manufacturing destination so that e-vehicles (EV) with the latest technology can be manufactured in the country;

- (c) if so, the details thereof;
- (d) the details of the funds estimated for this scheme and the details of the target set; and
- (e) the time by which it is likely to be implemented?

### **Impact of Climate change on Food Crops**

2356 Ms. S Jothimani:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has conducted any studies on climate change and its impact on producing food products like wheat, paddy, millet and other crops and if so, the details thereof;
- (b) whether the Government has taken any steps to improve and prevent any shortage of food products in the future;
- (c) whether the Government has taken any steps to secure and supply food products amid natural calamities, pandemic and unpredictable seasons; and
- (d) if so, the details thereof?

### **Trade Connect e-Platform**

2357 Shri Shashank Mani:  
Shri B Y Raghavendra:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether the Government is planning to create any platform for facility to connect Indian exporters and entrepreneurs with various stakeholders in the international trade;
- (b) if so, the details thereof; and
- (c) the details of the steps taken by the Government to promote Indian exports?

### **Benefits to Ex-Paramilitary Personnel**

2358 Shri Azad Kirti Jha:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) whether the Government received any memorandum from the Ex-Paramilitary Forces Welfare Association regarding the establishment of a welfare board aimed at the welfare and rehabilitation of retirees and martyrs' families;
- (b) if so, the details thereof;
- (c) whether the Government received any proposal from the aforementioned Association for reconsidering the establishment of an "Ardh Sena Flag Day Fund" similar to the "Sena Flag Day";
- (d) if so, the action taken by the Government in this regard and the position of the proposal's approval;
- (e) whether the Government restored the Old Pension Scheme (OPS) to CAPF personnel; and

(f) if so, the details thereof and if not, the reasons therefor?

### **Manual Scavenging**

2359 Dr. Shashi Tharoor:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the basis on which the Government differentiate between manual scavengers and those indulging in hazardous cleaning of sewers and septic tanks;

(b) whether the Government has received reports from all districts confirming that they are free of manual scavenging;

(c) if so, the details thereof and if not, the steps taken by the Government to obtain the update thereof;

(d) whether there is 100 per cent mechanisation of septic tanks and sewers as claimed in Budget 2023-24; and

(e) if so, the details thereof and if not, the reasons therefor?

### **Animal Welfare Board**

†2360 Shri Dileshwar Kamait:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the current number of units and branches of the Animal Welfare Board in the country including Bihar;

(b) the areas of the jurisdiction of the said Board;

(c) the number of gaushalas/cowsheds recognized by the said Board during the last five years;

(d) the funds provided for the functioning construction of tin shed and ambulances of the said cowsheds, year-wise;

(e) whether the applications received from various institutions/cowsheds in Bihar to provide recognition and assistance are pending with the Board; and

(f) if so, the date from which the said applications are pending and the reasons for its delay ?

### **Support to Vanilla Farmers**

2361 Shri Vishweshwar Hegde Kageri:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the measures being taken to improve the Natural Vanilla Crop cultivation in plantations; and

(b) whether Western Ghat region is the ideal place to cultivate Natural Vanilla but nowadays due to fungus it is not possible to cultivate the same; and

(c) if so, the details of the steps taken by the Government to eradicate the disease along with

the support given to farmers to grow Vanilla?

### **Kasturi Cotton Bharat Programme**

2362 Shri Lavu Sri Krishna Devarayalu:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has laid out a plan for the implementation of blockchain technology under the Kasturi Cotton Bharat Programme;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the details of the total funds allocated and utilized during the current year under the Kasturi Cotton Bharat Programme in Andhra Pradesh;

(d) the details of the penetration of the technology in the State of Andhra Pradesh, district-wise; and

(e) the details of the engagements/activities carried under the Kasturi Cotton in Andhra Pradesh?

### **Para-Military Force Deaths and Illness in Naxal affected Area**

2363 Km. Priyanka Satish Jarkiholi:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the total number of Central Armed Police Forces (CAPFs) personnel died due to heart attack and illness in naxalite affected area during the last five years; and

(b) the causes of heart attack and illness in naxal affected area?

### **Production of Chikkaballapur Blue Grapes**

2364 Dr. K Sudhakar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has data regarding the production of Chikkaballapur blue grapes and if so, the details thereof;

(b) whether the Government has observed that farmers of Chikkaballapur blue grapes suffered heavy loss during the recent years due to various factors and if so, the details thereof;

(c) whether the Government has data regarding the total acreage under cultivation of Chikkaballapur blue grapes during the last five years and if so, the details thereof;

(d) whether there is a mismatch between areas under cultivation and the production due to massive infestation by pests and other natural factors, if so, the details regarding the same;

(e) the steps and measures taken for promotion of this unique grape variety; and

(f) whether there has been a heavy decline in the prices of these unique grape varieties in the recent years that have heavily affected our farmers and if so, the details of remedial steps taken to ensure the cost of production is met?

### Meat based Food

2365 Shri Y S Avinash Reddy:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the demand for animal products, such as milk, meat, and eggs is growing faster than plant-based foods due to rising income and changing food habits which made livestock husbandry more lucrative than crop farming, if so, the details thereof;

(b) the details of long-term growth trajectories of the crops and livestock sectors bear this out because the average Compound Annual Growth Rate (CAGR) of crop production (at constant prices) has plummeted from 3.0 per cent in the 1950s to 1.5 per cent in the last decade, that of livestock has shot up from 3.0 per cent to nearly 7.5 per cent;

(c) whether the share of crops in agriculture and its allied sectors' Gross Value Added (GVA) has also been decreasing steadily and in the past decade alone, it shrank from 65.4 per cent to 55.1 per cent; and

(d) if so, the details thereof till now?

### Kharif Procurement Targets

2366 Dr. Gumma Thanuja Rani:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether there is a possibility of reduction in Kharif area due to fluctuations in monsoon season;

(b) if so, the details thereof;

(c) whether the Government has reassessed the Kharif procurement targets;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

### Establishment of PACS

2367 Shri Magunta Sreenivasulu Reddy:  
Shri G M Harish Balayogi:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the details regarding the aims and objectives behind the establishment of the Primary Agricultural Credit Societies (PACS);

(b) whether the aim of establishing viable cooperatives under PACS in every Panchayat in Andhra Pradesh has been fulfilled;

(c) if so, the details regarding the number of PACS established in the State of Andhra Pradesh, district-wise especially in Dr. B.R. Ambedkar Kanseema district;

(d) the details regarding the number of Primary Fishery Cooperatives established under the PACS in the State of Andhra Pradesh, district-wise especially in Dr. B.R. Ambedkar Kanseema

district; and

(e) the details regarding the number of beneficiaries of Primary Fishery Cooperatives established under the PACS, in the State of Andhra Pradesh district-wise especially in Dr. B.R. Ambedkar Kanseema district?

### **Implementation of PM-MITRA Scheme**

2368 Shri Krishna Prasad Tenneti:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has conducted any survey/study/research into the implementation of Government schemes such as PM-MITRA scheme pertaining to integrated textile parks and if so, the details thereof;

(b) the details regarding the total number of integrated textile parks completed, under progress and proposed to be set up over the last five years, State-wise especially in Andhra Pradesh;

(c) the details regarding the funds allocated and utilised for the purposes of setting up textile parks during the last five years, State-wise especially in Andhra Pradesh and Bapatla district; and

(d) the details regarding the total number of beneficiaries of above schemes pertaining to integrated textile parks across the country during the last five years, State-wise especially in Andhra Pradesh?

### **Shortage of Containers**

2369 Shri Ramasahayam Raghuram Reddy:  
Shri C M Ramesh:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Indian exporters are facing acute shortage of containers for export in view of conflict between Russia and Ukraine, Israel and Hamas and Red Sea pirates to exports their products and if so, the details thereof;

(b) whether the Government has any proposal for extending Production Linked Incentive (PLI) scheme for manufacture of shipping grade containers to push domestic availability of containers, if so, the details thereof;

(c) the efforts being made to reduce India's dependence on China for containers along with the impact of sanctions imposed on Russia on container availability for Indian exporters and importers; and

(d) the steps taken by the Government to address such issue?

### **Promotion of CISF and other Para-military Forces**

2370 Shri Kamakhya Prasad Tasa:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the promotion of members of CISF and other Central Armed Police Forces (CAPFs) is on time;

(b) if so, the details thereof;

(c) the details of policy and eligibility criteria for promotion for members of CISF and other CAPFs; and

(d) the steps taken to remove stagnation in promotional avenues in all grades of CISF and other CAPFs in the country;

### **Industrial Development**

2371 Dr. Pradeep Kumar Panigrahy:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

the manner in which the department collaborate with other ministries and stakeholders to drive economic growth and industrial development in the country?

### **Implementation of World's Largest Grain Storage Plan**

2372 Shri Dharambir Singh:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the status of implementing the World's Largest Grain Storage Plan;

(b) the States/UTs in which the pilot project for this initiative is being carried out;

(c) the specific timelines and budget allocations for the implementation of these grain storage plan;

(d) whether there are any particular strategies being employed to ensure the quality and safety of the stored grains and if so, the details thereof; and

(e) whether there are specific provisions or plans for enhancing grain storage capacity in the Bhiwani-Mahendergarh Lok Sabha constituency and if so, the details thereof?

### **Scientific Management of Stray Dog Population**

2373 Prof. Sougata Ray:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government adopted any scientific management system to control stray dog population in the country, if so, the details thereof;

(b) whether the Government noticed that a large number of attacks by stray dogs in all parts of the country, if so, the details thereof;

(c) whether the Government has any proposal to review the present Animal Birth Control Rules, if not, the details thereof, if so, the details thereof;

(d) whether the World Health Organisation (WHO) find is true that India accounted above 36% of world rabies deaths; and

(e) if so, the details thereof and the steps taken to check such alarming situation?

### **Old Age Homes**

2374 Shri Kalyan Banerjee:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether it is a fact that there are a total of 5047 Old Age Homes in the country with only are having 526 telephone numbers and 182 homes are having email address;

(b) if so, the detail and the number of senior living units with present occupancy capacity thereof, State-wise;

(c) whether it is a fact that there were 149 million persons aged 60 years and above in 2022, comprising around 10.5 percent of the country's population;

(d) if so, whether the Government has any proposal to the elderly which is expected to constitute over 36 percent of the total population of the country by 2050 and their support in elderly age in terms of providing shelter, food and healthcare therefor; and

(e) the steps taken proposal detail of the Government to construct and develop to accommodate an estimated 2.5 million senior citizens by 2030 in the country?

### **Vulnerability Reduction Fund**

2375 Shri P P Chaudhary:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the number of households identified and included in the Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM) target group particularly in Pali district of Rajasthan;

(b) the total amount of Vulnerability Reduction Fund (VRF) disbursed to Village Organizations in Rajasthan during each of the last three financial years especially in Pali district; and

(c) whether any special projects have been sanctioned for particularly vulnerable communities in Rajasthan under DAY-NRLM, if so, the details thereof?

### **Cases under PMLA and UAPA**

2376 Shri Asaduddin Owaisi:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the total number of cases registered under the Prevention of Money Laundering Act between 2014-24, year-wise;

(b) the total number of cases registered under the Unlawful Activities Prevention Act between 2014 and 2024, year-wise;

- (c) the total number of acquittals under PMLA between 2014-24, year-wise;
- (d) the total number of convictions under PMLA between 2014-24, year-wise;
- (e) the total number of acquittals under UAPA between 2014-24, year-wise;
- (f) the total number of convictions under UAPA between 2014-24, year-wise; and
- (g) the total number accused presently under arrest in both laws, year-wise and State-wise?

### **One Scientist, One Product Programme**

2377 Shri Selvaganapathi T.M.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether it is a fact that the Indian Council of Agricultural Research (ICAR) has launched its 'One Scientist, One Product' programme to improve research in the field of agriculture and animal husbandry;
- (b) whether it is true that the ICAR had given a target to all 5,521 scientists under the institution to come up with a product, technology, model, concept or good publication;
- (c) whether it is also true that the ICAR was also working to develop 100 new seed varieties and 100 farm technologies in 100 days as part of the Centre's 100 day action plan;
- (d) whether it is a fact that with the help of breeder seeds, about 16 million hectares are under bio-fortified varieties of different crops, including wheat, rice, pearl millet, lentil and mustard; and
- (e) if so, the details thereof?

### **Status of Naxalism**

†2378 Shri Pradeep Kumar Singh:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the status of Naxalism in the country;
- (b) whether there has been any decline in the naxal violence; and
- (c) if so, the details of the measures being taken by the Government to end Naxalism?

### **PLI Scheme for Textiles**

2379 Shri Anurag Singh Thakur:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the number of textiles manufacturing companies that benefitted from the PLI scheme, State-wise, and year-wise;
- (b) the amount of funds allocated and disbursed as subsidies to the textiles manufacturing companies under the PLI scheme, State-wise;
- (c) whether the Government is focusing on the MSMEs within the textiles sector;
- (d) if so, the percentage of MSME companies availing benefits from the PLI scheme for manufacturing;

- (e) the specific benefits that Himachal Pradesh, particularly the textile industry in Hamirpur District, has seen from the PLI scheme; and  
 (f) the future plans to enhance the impact of the PLI scheme in Himachal Pradesh?

### **Schemes in Chhattisgarh**

†2380 Shri Brijmohan Agrawal:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the names of various districts in Chhattisgarh where the Government run Central Schemes including Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA), Self Employment Scheme, Skill Development Scheme, National Social Assistance Programme (NSAP), Saansad Adarsh Gram Yojana (SAGY), Integrated Watershed Management Programme (IWMP), Pradhan Mantri Gram Sadak Yojana (PMGSY), Pradhan Mantri Awas Yojana (PMAY) and National Rural Livelihood Mission etc. are being implemented;

(b) the amount of funds allocated to Chhattisgarh by the Union Government for the said Scheme during each of the last five years, district-wise;

(c) the number of beneficiaries from Chhattisgarh who have been extended benefits of the said Schemes;

(d) the year and district-wise number of beneficiaries awaiting benefits under the said Schemes; and

(e) the action being taken to ensure that these awaiting persons receive benefits under the said Schemes?

### **Farmer Enrolment on e-NAM Platform**

2381 Shri K E Prakash:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether any measures has been taken to increase farmer enrollment on the e-NAM platform to ensure they receive equitable benefits from agricultural trade particularly among small and marginal farmers;

(b) if so, the details thereof and also the details of total number of farmers enrolled in the e-NAM platform across States and Union territories;

(c) the steps have been taken to ensure the enrolment process on e-NAM is inclusive and accessible to farmers from diverse backgrounds and regions of the country; and

(d) if not, the details of initiatives are being taken to bridge this gap?

### **Silk Samagra Scheme in Karnataka**

2382 Shri Tejasvi Surya:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government plans to extend the duration of the Silk Samagra Scheme for the development of silk industry in Karnataka;

(b) the measures taken by the Government to provide employment security to the handloom, powerloom and handicraft workers in Karnataka post the abolition of the All India Handicraft and Handloom Board; and

(c) the constituency-wise breakup of the silk farmers in Karnataka and the MSP availed by them?

### **E-commerce Payments**

2383 Shri S Jagathratchakan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether it is a fact that the country has recently witnessed the fastest jump in alternative payment share for e-commerce payments in the Asia-Pacific region; and

(b) if so, the details thereof, along with the steps taken by the Government to achieve this feat?

### **BharatNet Project**

†2384 Shri Rajeev Rai:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the names of the schemes under which funds are being released by the Government directly to the district councils, block committees and village panchayats apart from the funds of Central Finance Commission at present;

(b) whether the target to make the facility of broadband available to all the village panchayats had been fixed under BharatNet project;

(c) if so, the number of panchayats where the work has been completed proportional to the target and the details thereof, State-wise;

(d) whether any timeline has been fixed to complete the pending work in the village panchayats; and

(e) if so, the details thereof and if not, the reasons therefor?

### **National Innovations in Climate Resilient Agriculture**

2385 Shri P V Midhun Reddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the salient features of National Innovations in Climate Resilient Agriculture' (NICRA);

(b) the achievements of flagship network project in the last three years;

(c) the budget allocated and utilised under NICRA project during the last three years, year-

wise;

(d) whether there was less utilization of funds during the said period, if so, the details thereof; and

(e) the steps taken for optimum utilisation of the allocated funds?

### **Issue of KCC to Farmers**

2386 Shri Navaskani K:  
Dr. Thirumaavalavan Tholkappian:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of Kisan Credit Cards (KCCs) issued to farmers in the country including Tamil Nadu;

(b) whether the Government is considering to provide more Kisan Credit Cards (KCCs) to the farmers and if so, the details thereof;

(c) whether the Government is considering interest free loan to be disbursed through KCCs and if so, the details of the same;

(d) whether a large number of farmers in the country do not have Kisan Credit Cards and if so, the details thereof and the reasons therefor;

(e) whether the banks do not take keen interest towards issuing credit cards to the farmers and if so, the directives issued by the Government to banks in this regard; and

(f) whether the Government will consider providing Kisan Credit Cards to all the eligible farmers in a time bound manner and if so, the details thereof?

### **Rural Roads in Uttar Pradesh**

†2387 Mrs Ruchi Vira:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the district-wise details of the works undertaken in Uttar Pradesh particularly in Moradabad and Bijnor districts under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years;

(b) whether the Government is aware that the roads in the rural areas of Uttar Pradesh are still not in proper condition which is causing accidents every day; and

(c) if so, the details thereof and the plan of the Government to improve the condition of internal roads in rural areas?

### **Terrorist Attacks on Pilgrims**

2388 Shri Abhishek Banerjee:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the details and the number of terrorist attacks on pilgrims during the last five years, year-wise;
- (b) the number of casualties in terrorist attack on pilgrims during the said period; and
- (c) the steps taken by the Government to ensure the safety of pilgrims?

### **Animal Feed Plants**

2389 Dr. T Sumathy Alias Thamizhachi Thangapandian:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the number of animal feed plants that have been set up in the country, State and city-wise including Tamil Nadu;
- (b) the details of animal feed manufacturers and suppliers in the country;
- (c) whether the Government has collaborated with Indian start-ups that focus on sustainable animal feed production, if so, the details thereof; and
- (d) if not, the reasons therefor?

### **Implementation of RSETI**

2390 Shri Vishnu Datt Sharma:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government is implementing Rural Self Employment Training Institute (RSETI) scheme as a sub-scheme of National Rural Livelihood Mission (NRLM);
- (b) if so, whether under this scheme skill and entrepreneurship development training is being provided to rural poor youth free of cost in the Panna, Katni and Chhatarpur districts of Khajuraho Lok Sabha Constituency of Madhya Pradesh;
- (c) if so, whether principles of social inclusion, keeping in view the welfare of the marginalized sections, especially that of Scheduled Castes (SCs), Other Backward Classes (OBCs) and Tribal youths, has been amply taken care of; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Underground Water for Irrigation**

†2391 Smt. Roopkumari Choudhary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the farmers are facing difficulties in agriculture due to the non-availability of underground water for irrigation in Basna and Saraipali development blocks and Deobhog development block of Gariyaband district of Mahasamund Lok Sabha Constituency;
- (b) whether any survey or assessment of the project has been made in the interests of farmers in the said areas;
- (c) if so, whether any scheme has been currently formulated on the basis of the said survey;

and

(d) if not, the details thereof alongwith the manner in which the said work is likely to be carried out through a scheme or agency?

### **Samarth Scheme for Orphans and Abandoneds**

†2392 Shri Chavda Vinod Lakhamshi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government is running Samarth Scheme for orphans or displaced persons, families in distress, for persons with disabilities (PWDs) from households living below poverty line and households below poverty line;

(b) if so, whether the Government has any data regarding the said people across the country particularly in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar districts under Kachch Parliamentary Constituency; and

(c) if so, whether the Government has set up relief centres or Samarth Centres across the country particularly in the said districts in the said Parliamentary Constituency, if so, the details thereof and if not, the reasons therefor?

### **Project under PMGSY**

2393 Shri Chudasama Rajeshbhai Naranbhai:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of the projects undertaken in Gujarat under 'Pradhan Mantri Gram Sadak Yojana (PMGSY)' during each of the last five years alongwith the status thereof, year-wise;

(b) whether there are any pending project and if so, the reasons therefor;

(c) whether the Government has taken any measure to expedite the completion of pending projects under the yojana in Gujarat; and

(d) if so, the status thereof and if not, the reasons therefor?

### **Development of Handloom and Handicraft Sectors**

2394 Shri G M Harish Balayogi:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details regarding the schemes/projects/initiatives undertaken by the Government for the development of Handloom and Handicraft sectors in the rural areas, over the last five years, State-wise, especially in Andhra Pradesh;

(b) the details regarding the amount of funds allocated and utilized under these schemes, over the last five years, State-wise, especially in Andhra Pradesh;

(c) the details regarding the number of beneficiaries especially women under these schemes/projects/initiatives undertaken by the Government for the development of Handloom

and Handicraft sectors in the rural areas, over the last five years, State-wise, especially in Andhra Pradesh; and

(d) whether the Government has any plans/is planning to implement any schemes for the development of Handloom and Handicraft sectors especially targeted towards SC/ST/OBC communities?

### **Drug Menace in Punjab**

2395 Shri Amrinder Singh Raja Warring:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has announced in 2022 for setting up of forensic lab and opening of NCB in Amritsar after affirming that the Centre stands “shoulder to shoulder with Punjab to manage the drug crisis” that the State faces and the status and development with regard to the announced promises;

(b) whether the Ministry got any assessment done to analyse the situation and extent of drug abuse in Punjab and if so, the details thereof;

(c) the number of arrests and cases registered under the Narcotics Drugs and Psychotropic Substances Act during the last five years; and

(d) whether any preventive as well constructive measures Government is undertaking or planning to undertake to stop the spread of drug abuse among youth in Punjab, including any special employment opportunities?

### **Disbursement Amount under PMAY-G in West Bengal**

2396 Smt. Mala Roy:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of units sanctioned under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the State of West Bengal during the last three years; and

(b) the details of amount disbursed for such yojana during the said period?

### **Allocation of Funds**

2397 Adv. Chandra Shekhar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of steps taken by the Government to ensure that the allocated funds for Schedule Caste communities are effectively utilized in schemes like Post-Matric Scholarships and skill development programs, if so, the details thereof;

(b) the steps taken by the ministry to provide a detailed account of the implementation and outcomes of the Special Central Assistance to Tribal Sub-Scheme in the current fiscal year?

### **Cold Storage for Perishable Crops**

2398 Shri Anurag Sharma:  
Shri Pratap Chandra Sarangi:  
Shri Mahendra Singh Solanky:  
Dr. Vinod Kumar Bind:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware that the farmers are compelled to sell fruits and vegetables at low price, incurring huge loss as produce is perishable;

(b) if so, the steps taken to save the farmers from incurring huge loss and if not, the reasons therefor;

(c) whether any effort have been made to provide cold storage facility to the farmers producing perishable crops;

(d) if so, the details thereof, if not the reasons therefor;

(e) whether any steps have been taken to provide cold storage at low cost; and

(f) if so, the details thereof, if not, the reasons therefor?

### **Special Employment Guarantee Scheme**

2399 Thiru D M Kathir Anand:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has taken adequate measures to increase the budgetary allocation for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Swachh Bharat, Pradhan Mantri Awas Yojana - Gramin (PMAY-G) and other schemes to cater the welfare of rural people especially women;

(b) if so, the details thereof;

(c) the measures taken by the Government to increase the number of working days from 100 days to 150 days and effect the six percent increase in wages every year; and

(d) whether the Government has initiated any special employment guarantee scheme for Scheduled Castes (SCs)/Scheduled Tribes (STs)/Other Backward Classes (OBCs) and Minority communities, if so, the details thereof and if not, the reasons therefor?

### **Lal Dora Area in Chandigarh**

2400 Shri Manish Tewari:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the extent to which the revenue concept of Lal Dora still relevant for the development of 22 villages in Chandigarh that were included in the Municipal Corporation between 2015-18;

(b) whether the Union Government is aware that Chandigarh Administration has decided to disconnect water connections in 22 villages outside the Lal Dora area;

(c) if so, the measures are being taken to meet the basic needs of affected residents, given that the Lal Dora concept is outdated for urban village development;

(d) whether the Government plan to regularise areas outside Lal Dora in Chandigarh and what steps are being implemented to accelerate this process and if so, the details thereof; and

(e) whether there is a timeline to update the Master Plan of Chandigarh to accommodate the current and future needs of residents outside Lal Dora in the 22 urban villages and if so, the details thereof?

### **Naxalite Violence**

2401 Shri Anil Yeshwant Desai:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether it is a fact that the country is continuously fighting with Naxalite elements in various parts of the country;

(b) if so, the regions where Naxalites are more active and number of these ultras killed by security forces during the last five years;

(c) the number of personnel of security forces killed during the said period; and

(d) the reasons for our inability to stop their continuous violent activities?

### **Improvement in Financial Management System of MGNREGS**

2402 Dr. M P Abdussamad Samadani:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government is aware of the need to improve the financial management system of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) by ensuring the regular transfer of funds to States and the timely release of funds to implementing agencies;

(b) if so, the details thereof;

(c) whether the Government is aware of the hardships faced by workers under MGNREGS due to indefinite delays in wages and the issues faced by local self-governments and implementing agencies due to this; and

(d) if so, whether the Government has any plan to improve the transparency and efficiency of the wage payment process, including the use of digital tools and platforms to track payments and prevent delays?

### **Post Harvest Crop Losses**

2403 Shri Naveen Jindal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the quantum and value of post harvest crop losses during each of the last five years in various categories namely foodgrains, fruits and vegetables, category and year-wise;
- (b) the details of strategies, programs and schemes being implemented/planned to reduce post harvest crop losses in the country;
- (c) the physical and financial targets of each of the strategies, programs and schemes and actual achievements against the achievements during each of the last five years, category and year-wise;
- (d) whether there is any cost and time over-runs and under achievement of physical target of post harvest crop losses; and
- (e) if so, the reasons therefor?

### **Hybrid Vehicles**

2404 Shri C M Ramesh:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

- (a) whether it is true that hybrid vehicles are more practical medium-term solution than focusing solely on electric vehicles in the country;
- (b) if so, the view of the Ministry on the recent decision to stop giving incentives under FAME-II;
- (c) whether it is true that wheel-to-wheel carbon emission of EV is 158 grams/km when compared to 133 grams/km in hybrid vehicles;
- (d) the details of the wheel-to-wheel carbon emission of petrol and diesel vehicles;
- (e) whether the Government takes into account only power generation emissions and not coal production emissions while calculating emissions of EVs; and
- (f) the efforts being made by the Government to push hybrid vehicles as mid-term solution?

### **Lodhi Community**

2405 Ms. Praniti Sushilkumar Shinde:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) whether Jat community has been included in the Central OBC list without any Backward classes commission report in the background;
- (b) if so, the reasons for not including Lodhi community in the central OBC list due to lack of such a report by the commission;
- (c) the steps that are being taken to ensure consistency in the inclusion process;
- (d) the manner in which the Ministry address discrepancies between State OBC lists and the central OBC list, particularly in cases like the Lok community, which is recognized at the State level but not at the central level;
- (e) the specific criteria and processes followed by the Ministry for the inclusion of communities in the central OBC list;
- (f) the manner in which the Lodhi community situation would align with these criteria; and
- (g) the current efforts being made by the Ministry to review and potentially include the Lodhi community in the central OBC list?

### Performance Review of PRI

2406 Shri Sukanta Kumar Panigrahi:  
Shri Kripanath Mallah:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has reviewed the performance of the Panchayati Raj Institutions (PRIs); and

(b) if so, the details thereof?

### Software for Cooperative Banks

2407 Shri M K Raghavan:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the Government has rolled out single software for cooperative banks across the country and if so, the details thereof;

(b) whether the State Government of Kerala has started implementing this single unified software and if so, the details thereof;

(c) whether the Government has noticed that despite Government of India implementing loans at subsidised rates to farmers through PACS, the State Government of Kerala is charging high interest rates on such loans and if so, the details thereof; and

(d) whether NABARD can directly disburse the loans to farmers through PACS at subsidised rates and if so, the details of the steps taken in this regard?

### Security and Employment of Kashmiri Migrants

†2408 Shri Bidyut Baran Mahato:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the steps taken by the Government for the security and employment of Kashmiri migrants in Jammu and Kashmir;

(b) whether any special efforts have been made by the Government in order to provide facilities to Kashmiri migrants during the past years; and

(c) if so, the details thereof?

### Coastal Security Scheme

2409 Shri Chavan Vasantrao Balwantrao:  
Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the present status of demand made by the State Government of Maharashtra for 14 boats for coastal surveillance under Coastal Security Scheme (CSS);

(b) whether the Union Government has approved the sanctioning of these boats for the State of Maharashtra;

(c) if so, the details thereof and the reasons for not providing the same to State Government authorities;

(d) whether the State Government of Maharashtra has sought more boats under phase 2 and phase 3 of CSS, if so, the details thereof and the response of Union Government in this regard;

(e) whether the State Government has also asked for four bridges and various road connectivity in Maoist affected Gadchiroli district and if so, the details thereof; and

(f) the amount of funds sought by the State Government from the Union Government for the above proposals in the current fiscal year?

### **PLI Schemes for Automobile and Auto Components**

2410 Shri Raju Bista:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the details of the PLI Schemes for Automobile and Auto components, including statistics on the number of applicants and approved applicants particularly in West Bengal;

(b) the details of the distribution and utilisation of the budget for the PLI Scheme, along with the measures in place for monitoring the progress and outcomes of the Scheme during the specified 5-year period;

(c) actions taken to bolster the involvement and advantages of Small and Medium-sized Enterprises (SMEs) in the automobile and auto components sector through the PLI Scheme; and

(d) whether there have been any training initiatives, specifically designed for Small and Medium-sized Enterprises (SMEs), aimed at assisting them in incorporating Industry 4.0 technologies into their operations?

### **Development of Panchayats in Andhra Pradesh**

2411 Shri Appalanaidu Kalisetti:  
Shri Sribharat Mathukumilli:  
Shri G Lakshminarayana:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the total funds allocated and disbursed for the development of panchayats in Andhra Pradesh during the last five years, district-wise especially in Vizianagaram, Visakhapatnam and Anantpur district;

(b) the projects sanctioned for the development of panchayats in Andhra Pradesh district-wise, including Vizianagaram, Visakhapatnam and Anantpur district, their current status, and details of funds utilization;

(c) the details of training and capacity building sessions conducted for panchayat officials and members in Andhra Pradesh during the said period, district-wise;

(d) whether large amount of funds allocated for the development of panchayats were indeed

diverted for other programs/projects by the State Government during the said period and if so, the details thereof; and

(e) the details of steps taken by the Government to ensure sustainable development of panchayats in Andhra Pradesh, especially in Vizianagaram, Visakhapatnam and Anantpur district?

### **Crime against women**

2412 Smt. Harsimrat Kaur Badal:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government is aware that there is record number of incidents of crime against women in Madhya Pradesh and Maharashtra between 2019-2021, if so, the details thereof;

(b) the reasons why Madhya Pradesh and Maharashtra have highest number of cases of disappearance of women and girls;

(c) the reasons why Madhya Pradesh alone have recorded most of the registered cases of rapes in the country in 2021 as per NCRB; and

(d) the reasons for dismal situation in Madhya Pradesh and Maharashtra?

### **Vocational Training for SC/ST**

2413 Shri Yogender Chandolia:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has formulated specific welfare schemes for vocational training and self-employment for persons belonging to Scheduled Caste (SC)/Scheduled Tribe (ST) community;

(b) if so, the details thereof; and

(c) whether any special measures were taken by the Government for the welfare of the community, if so, the details thereof?

### **National Council for Agriculture and Rural Transformation**

†2414 Shri Murari Lal Meena:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to set up National Council for Agriculture and Rural Transformation (NCART) under its 100 days action plan;

(b) if so, the detail of specific objectives and targets fixed under 100 days action plan for improving agriculture policy and agricultural practices; and

(c) the time limit fixed for setting up and operation of NCART?

### Connectivity of Villages to Main Road

†2415 Shri Ram Shiromani Verma:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether there is any scheme to construct new roads and provide necessary connectivity to connect the rural villages with the nearest main road or city;

(b) if so, the details thereof, district and village-wise including Aspirational district especially Shrawasti and Balram of Uttar Pradesh; and

(c) if not, the reasons therefor?

### Promotion of Ports for Exports and Imports

2416 Shri Sasikanth Senthil:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the value and volume of exports and imports taking place from India's ports (all individual ports), category-wise (ICD, CFS, LCS, Sea Port, AFS etc.) and during the last ten financial years and current year, State and district-wise; and

(b) the details of the promoters of the ports and categorize it as public, private or other categories so far?

### Loanee Farmers

2417 Shri Deepender Singh Hooda:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the total number of loanee farmers in the financial years 2023-24 and 2024-25, State/UT-wise;

(b) the number of farmers covered under Prime Minister Fasal Bima Yojana (PMFBY), State/UT-wise and crop-wise;

(c) the amount of total premium collected from the farmers and the Government share under PMFBY in each of the last ten Financial Years including the FY 2024-25, State/UT-wise and crop-wise; and

(d) the details of total amount paid to farmers as a result of crop damage under PMFBY till now along with the reasons for crop damage in each of the last ten financial years including the FY 2024-25, State/UT-wise?

### Mapping for Land

†2418 Shri Arun Govil:

Shri Sunil Kumar:

Shri Jyotirmay Singh Mahato:

Shri Jagdambika Pal:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government is taking any steps to facilitate the identification of land use/land covers/land parcels by using geospatial mapping, drones and other techniques in the country, including Uttar Pradesh;

(b) if so, the details thereof;

(c) the time since the said work has been going on in Bihar along with the names of the States where the above work has been initiated so far;

(d) whether the said work is in operation in Bettiah and West Champaran district of Bihar; and

(e) if so, the details thereof?

### **APMC regulated Mandis**

2419 Shri M Mallesh Babu:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the total number of APMC regulated mandis at present in the country, State-wise;

(b) whether the Government is aware that there is a need to establish more number of markets to prevent distress sales and ensure income security for farmers and if so, the details thereof;

(c) whether the Government has taken necessary steps for expanding APMC premises and any funds allocated for Kolar APMC and if so, the details thereof and adequate number of APMC; and

(d) the measures taken/being taken by the Government to set up regulated mandis in the country?

### **Women Help Desks at Police Stations**

2420 Dr. Vinod Kumar Bind:

Shri Mahendra Singh Solanky:

Shri Pratap Chandra Sarangi:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of functional Women Help Desks in the Country;

(b) the number of FIRs registered through Women Help Desks in financial year 2019-24;

(c) the number of Domestic Incident Reports (DIRs) in financial year 2019-24;

(d) whether the National Database of Sexual Offenders is being utilised by the Women Help Desks; and

(e) if so, the details thereof and if not, the reasons therefor?

### Widening Trade Deficit

2421 Thiru Dayanidhi Maran:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of specific measures have been implemented to ensure the sustained growth of merchandise exports;

(b) whether it is a fact that the trade deficit widening by 9.4 percent in June and the details of strategies are being considered to address the growing gap between imports and exports;

(c) the details of the six key sectors and twenty countries that the Government is focusing on to boost exports alongwith the details of criteria were used to select these sectors and countries;

(d) whether it is a fact that Labour-intensive sectors like handicrafts and jute, have seen a decline in export values and the details of initiatives are being undertaken to support these sectors and reverse the decline;

(e) the details of electronics goods imports rising by sixteen percent and silver imports jumping 377.4 percent, the extent to which is the Government addressing implications of these trends on domestic economy and trade balance; and

(f) the details of training and capacity-building initiatives are being undertaken to equip exporters in declining sectors to compete globally?

### Platform for International Trade

2422 Shri Vijay Kumar Dubey:  
Shri Parbhubhai Nagarbhai Vasava:  
Shri Anil Firojiya:  
Shri Jyotirmay Singh Mahato:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government is planning to create any platform for facility to connect Indian exporters and entrepreneurs with various stakeholders in international trade;

(b) if so, the details thereof; and

(c) the details of the steps taken by the Ministry to promote Indian exports?

### Cooperative Sector in Rajasthan

2423 Shri Dushyant Singh:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a). the specific initiatives by the Ministry of Cooperation implemented in particularly Jhalawar-Baran, Rajasthan and across India to promote cooperative societies;

(b) the manner by which the Ministry supporting the development of cooperative banks and credit societies in Jhalawar-Baran, Rajasthan;

(c) whether there are any targeted programmes aimed at improving the livelihoods of farmers

and rural communities through cooperatives in Jhalawar-Baran and Rajasthan, if so, the details thereof, if not, the reasons therefor;

(d) whether the Ministry has taken measures to strengthen the marketing and supply chain for cooperative products from Rajasthan, if so, the details thereof and if not, the reasons therefor; and

(e) the number of cooperatives registered in Rajasthan in recent years, along with any successful initiatives in the sector emerging from these initiatives?

### **Expansion of Agriculture related activities**

†2424 Smt. Delkar Kalaben Mohanbhai:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री  
be pleased to state:

the details of work undertaken by the Government to expand both agricultural land and agriculture related activities to meet requirements of growing population, State/UT-wise, particularly in the Union Territories of Dadra and Nagar Haveli and Daman and Diu?

### **Disbursal of Paddy Procurement Price**

2425 Shri Kodikunnil Suresh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री  
be pleased to state:

(a) whether the Government is aware of issues such as delay and non-payment of disbursal of the paddy procurement price in the State of Kerala including Kuttanad and other prime paddy producing regions in the State;

(b) if so, whether the Union Government has allocated its share of paddy procurement price for the State of Kerala and if so, the details thereof;

(c) whether there has been any delay in the disbursal of the share of allocation of the Government towards paddy procurement price in the said State and if so, the details for the last three years, year-wise;

(d) the details of the share of paddy procurement price for the said State during the last three seasons;

(e) whether the Government is intending to address issues in paddy procurement price disbursal as post-harvest credit on production of the Paddy Receipt Sheet (PRS); and

(f) if so, the details thereof?

### **Employment to Retired Agniveers**

2426 Shri Khalilur Rahaman:  
Shri Bhartruhari Mahtab:

Will the Minister of HOME AFFAIRS

गृह मंत्री  
be pleased to state:

(a) the sanctioned strength of various forces under CAPF, force-wise, the present strength of these forces;

(b) whether the present strength is below the sanctioned strength, if so and time by which vacancies are likely to be fulfilled;

(c) whether 10 percent posts of constables will be reserved in CISF & BSF forces for former Agniveers, if so, the details thereof; and

(d) whether the recruitment rules have been amended/relaxed in respective forces, if so, the details thereof?

### **Mechanisation in Agricultural Sector**

2427 Shri Vijay Kumar Hansdak:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details on the status of mechanisation in the agricultural sector;

(b) the details on the steps that the Government has taken/plans to take for increasing mechanisation in this sector;

(c) whether the Government has any plans to set up a National Institute of Agricultural Robotics and Artificial Intelligence; and

(d) if so, the details thereof?

### **Implementation of Per Drop More Crop Scheme**

2428 Shri Putta Mahesh Kumar:

Shri Magunta Sreenivasulu Reddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has carried out any survey/study/research into the implementation of Per Drop More Crop (PDMC) Scheme in the country, especially in the State of Andhra Pradesh;

(b) if so, the details regarding the total number of farmers and acres of farmland covered under the scheme during the last five years, State-wise especially in the State of Andhra Pradesh;

(c) the details regarding the targets set and achievements made during the last five years under the Per Drop More Crop Scheme in the said State, year and district-wise;

(d) whether the Government has considered focusing/increasing implementation of the Per Drop More Crop scheme in drought prone/drought declared areas of the country, especially in the State of Andhra Pradesh, if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government has carried out any promotional activities/initiatives to raise awareness regarding the benefits under the PDMC Scheme, if so, the details thereof and if not, the reasons therefor?

### **Election of Block Panchayat**

†2429 Shri Rahul Kaswan:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) whether the Government proposes to hold simultaneous elections to Panchayats, Municipal Corporations and Civic Bodies;
- (b) if so, the details thereof;
- (c) whether the Government has received requests from the public for election of Heads of District and Block Panchayats through the votes of the Public;
- (d) if so, the details thereof; and
- (e) the action taken by the Government on the said requests?

### **Sustainable Agricultural Practices in Assam**

2430 Shri Gaurav Gogoi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has undertaken any initiatives to promote sustainable agricultural practices in Assam's tea estates;
- (b) if so, the details thereof;
- (c) whether the Government is taking any measures to ensure fair competition and protect the interests of domestic tea producers from cheap imports;
- (d) if so, the details thereof; and
- (e) the details regarding the specific financial assistance schemes or market access initiatives designed to support Assam's tea estates during the last five years, year and district-wise?

### **Inclusion of Tulu language in the Eighth Schedule**

2431 Shri Captain Brijesh Chowta:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) whether the Government is aware that the people of Dakshina Kannada, Udupi and Kasaragod have demanded that Tulu language be included in the Eighth Schedule of the Constitution and if so, the details of the steps taken in this regard;
- (b) whether the Government has taken any steps to include more languages in the Eighth Schedule;
- (c) whether there is any procedure for any language to be included under Eighth Schedule of Constitution of India, if so, complete details thereof; and
- (d) what efforts are taken for consideration of the requests for more linguistic inclusion under Eighth Schedule, keeping in mind the sentiments and the other relevant considerations since the Pahwa (1996) and Sitakant Mohapatra (2003) Committee efforts?

### **Empowerment of Scheduled Castes**

2432 Shri Varun Chaudhry:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the budget allocated and utilised to empower the Scheduled Castes (SC) during the last five years, year-wise;

(b) the action taken to provide job opportunities to Scheduled Castes youth and the results thereof during the last five years; and

(c) whether there is any proposal to provide reservations to SC's in private sector if so, the time frame for its implementation and if not, the reasons therefor?

### **Increase in Farmers' Income**

2433 Shri Gurmeet Singh Meet Hayer:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has conducted an evaluation of the results of its scheme to double farmers' income by 2022;

(b) if so, the key findings of this evaluation and if not, the time by which the Government is planning to do the same;

(c) the number of extent to which the income of farmers increased since 2019; and

(d) the detailed data and analysis on the progress made in achieving the goal of doubling farmers' income?

### **Cotton to Spinning Mills at Subsidized Rate**

2434 Shri Matheswaran V S:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has considered providing cotton to spinning mills at subsidized rate to boost export of Textile Industry, if so, the details thereof; and

(b) whether the Government would consider providing interest free loans to handloom weavers in view of their poor living standards?

### **Monitoring Mechanism for PACS**

†2435 Shri Manish Jaiswal:

Shri Janardan Mishra:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the amount of funds allocated by the Government and various stakeholders under the Project of Computerization of Primary Agricultural Credit Cooperative Societies (PACS);

(b) the system prepared for the implementation of the said project by the Government;

- (c) the kind of monitoring mechanism put in place by the Government for the PACS computerization project;
- (d) the details of the roles and responsibilities of the centre and States in the same;
- (e) the details of the role of NABARD in this regard; and
- (f) the details of benefits likely to be availed by the farmers from the same?

### **Silk Weavers in Andhra Pradesh**

2436 Shri Bastipati Nagaraju:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the total number of silk weavers in Andhra Pradesh classified, district-wise;
- (b) the number of weavers who have been covered under the scheme classified in Andhra Pradesh, district-wise;
- (c) whether support has been given to silkworm breeders in setting up silk worming units under the scheme; and
- (d) if so, the details of such units classified district-wise and if not, the reasons therefor?

### **Implementation of Panchayati Raj Scheme**

2437 Shri Vijayakumar Alias Vijay Vasanth:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) the reasons for delays in the implementation of Panchayati Raj schemes in States;
- (b) the manner in which the Ministry is addressing these delays to ensure timely execution;
- (c) the current status of fund utilization for Panchayati Raj schemes in States;
- (d) whether there are any challenges or bottlenecks hindering the effective utilization of allocated funds and if so, the details thereof;
- (e) the steps taken by the Ministry to enhance the capacity of Panchayati Raj institutions in States to effectively implement and manage these schemes;
- (f) the manner in which the Ministry monitor the progress and evaluate the impact of Panchayati Raj schemes implemented by States;
- (g) whether there are any mechanisms in place to assess the outcomes and address any shortcomings and if so, the details thereof; and
- (h) the manner in which the Ministry is collaborating with the State Governments to streamline the implementation process and address any State-specific challenges?

### **Kisan Call Centre in Anantapur District**

2438 Shri G Lakshminarayana:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of calls received from farmers in the Anantapur district by the Kisan Call Centre (KCC) and the types of queries most frequently addressed during the last three years;

(b) the details of the support and advisory services provided to farmers in Anantapur district through the KCC, including information on crop cultivation, pest management, market prices, weather forecasts, and Government schemes;

(c) the measures taken to ensure the quality and accuracy of information provided to farmers in Anantapur district through the KCC;

(d) the impact of the KCC on farming practices and productivity in Anantapur district, including documented improvements in crop yields, pest management, and farmers' awareness of Government schemes; and

(e) whether there are any specific challenges faced in the implementation of the KCC in Anantapur district, and if so, the reasons therefor?

### **Increasing Minimum Fixed Price**

2439 Smt. Pratima Mondal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government plans to increase the minimum fixed price, if so, the details thereof; and

(b) the reasons as to why the Government has raised the minimum fixed price for soybean and cotton by more than fifty percent while that of rice was raised by only seven percent despite the supply?

### **Charging Stations of Electric Vehicles**

†2440 Shri Rodmal Nagar:

Shri Chandra Prakash Joshi:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the locations of charging stations set up in the States of Madhya Pradesh and Rajasthan under the Faster Adoption and Manufacturing of (Hybrid) and Electric Vehicles in India (FAME India) Scheme;

(b) the details of the efforts being made by the Government to promote electric vehicles;

(c) whether subsidy is being provided in Madhya Pradesh and Rajasthan under the said scheme along with the details thereof; and

(d) the details of the efforts being made by the Government to promote pollution-free vehicles?

### **Export of Non-Basmati White Rice**

2441 Shri Jagdambika Pal:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the details and the list of the countries to which the export of non-basmati white rice is presently allowed;
- (b) the total quantity of non-basmati white rice exported from the country during the last three years and the current year;
- (c) whether there is any proposal under consideration of the Government for a complete removal of the ban on non-basmati rice exports; and
- (d) if so, the details thereof?

### **Implementation of PMGSY**

†2442 Shri Amra Ram:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government proposes to implement the Pradhan Mantri Gram Sadak Yojana (PMGSY) considering January 2024 as the base year keeping in view that 2001 has been considered to be the base year for implementation of PMGSY and if so, the time by which it is likely to be done;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether the said decision is necessary in public interest so that each and every village can be connected with roads as population of a large number of villages has increased and several new villages have been formed?

### **Housing Plus under PMAY-G**

†2443 Shri Kuldeep Indora:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether almost all the applicants under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) got the benefit of the yojana during the year 2011 and if so, the details thereof;
- (b) whether 48390 people had their names in the 2018 list of Housing Plus under PMAY-G out of which only 17266 people could get the benefit of this scheme while 31124 applicants were not given houses or their names were removed from the list and if so, the details thereof;
- (c) whether the Government will take initiative to provide houses to the rest of the people included in the list;
- (d) if so, the time frame for the same; and
- (e) whether efforts will be made to provide houses to the listed applicants under some other scheme?

### **MSP as Guarantee to Farmers**

2444 Shri Rajesh Ranjan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the steps taken by the Government to give Minimum Support Price (MSP) as guarantee to farmers;
- (b) whether any assurance has been given to farmers during their Kisan Andolan period;
- (c) whether it is a fact that if MSP comes as Guarantee, it would help the farmers to increase their earnings from the crops output as well as avoid exploitation by the middle man as big stockiest; and
- (d) if so, the details thereof?

### **PMAY-G in Punjab**

2445 Dr. Raj Kumar Chabbewal:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the details of total funds spent on the Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) since its inception;
- (b) the number of homes allotted to beneficiaries in Punjab under PMAY-G since its inception;
- (c) the number of applications that are currently pending under PMAY-G; and
- (d) the total amount of funds allocated to the PMAY-G that could not be utilized within the timeframe?

### **Increasing cases of suicides by CRPF Personnel**

2446 Smt. Kanimozhi Karunanidhi:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) whether the Government is aware about the increasing suicides by the personnel during the last three years;
- (b) if so, the details thereof;
- (c) the regional distribution of suicides by the CRPF personnel;
- (d) the details of the steps being taken by the Government to ensure better mental health of the personnel;
- (e) whether the personnel are able to avail the leaves granted to them, given the over-burden of duty; and
- (f) if so, the details thereof and if not, reasons therefor?

### **Vacancies in CPSEs**

2447 Shri Subbarayan K:  
Com. Selvaraj V:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the total number of vacancies in the Central Public Sector Enterprises (CPSEs) as on March 2024;

(b) whether the Government has any plan to fill these vacancies on a time-bound manner/programme; and

(c) if so, the details thereof?

### **New Blue Revolution**

2448 Smt. Malvika Devi:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of schemes under the new blue revolution introduced by the Government;

(b) the details of specific subsidies and promotion schemes given to villagers who do aquaculture and are a part of the blue revolution;

(c) the subsidies given to set up machines that increase production of fishes; and

(d) the steps taken to encourage trout fish farming?

### **New Criminal Laws-Withdrawal of Cases**

†2449 Shri Jugal Kishore:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether special provisions have been made in the new laws for withdrawal of cases;

(b) whether version of the victim is also likely to be heard in the matter of withdrawal of cases; and

(c) if so, the details thereof?

### **PMGSY in Himachal Pradesh**

†2450 Dr. Rajeev Bharadwaj:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the number of roads sanctioned for the Kangra-Chamba Parliamentary Constituency in Himachal Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last ten years, name-wise;

(b) the funds earmarked for the construction of the said roads;

(c) the details of the progress made so far in the said construction work;

(d) whether the Government is aware of the villages in Himachal Pradesh which have not been connected through the said yojana so far and if so, the details thereof, district-wise; and

(e) the details of scheme being formulated by the Government in this regard?

### **Income Tax Relief to Cooperative Societies**

†2451 Shri Ravindra Shukla Alias Ravi Kishan:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the details of the steps taken by the Government to provide relief to Cooperative Societies under the Income Tax Act during the last three years;

(b) whether the Government has issued any clarification regarding Section 269st of the Income tax Act; and

(c) if so, the details thereof?

### **Foreign Direct Investment Inflows**

2452 Shri Haribhai Patel:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has taken adequate steps to invigorate Foreign Direct Investment (FDI) inflows in the country;

(b) if so, the details thereof along with measures taken by the Government to amplify the investments and to captivate industrial activities in Gujarat;

(c) whether the Government has been successful in its attempt to ensure seamless investor-related clearances measures, as envisaged during the launch of the National Single Window System (NSWS) portal; and

(d) if so, the details thereof?

### **Branches of BBSSL**

†2453 Shri Sunil Kumar:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the names of the places in Bihar where the branches of BBSSL are functioning;

(b) whether there is any branch of BBSSL in Valmiki Nagar;

(c) if so, the details thereof; and

(d) if not, whether the Government proposes to set up its branch in Valmiki Nagar and if so, the details thereof?

### **Fisheries Colleges in Bihar**

2454 Shri Ajay Kumar Mandal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of the fisheries colleges running in the State of Bihar, place-wise;
- (b) whether there has been a proposal by the State Government of Bihar to set up a fishery college in Naugachia, District Bhagalpur with a view to promote employment and fisheries;
- (c) if so, the details thereof; and
- (d) the action taken/likely to be taken by the Government in this regard?

### **Setting up of KVKs in Uttar Pradesh**

†2455 Dr. Rajkumar Sangwan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the number of Krishi Vigyan Kendras (KVKs) functioning at present across the country especially in the State of Uttar Pradesh;
- (b) whether the Government has received proposals for setting up of new Krishi Vigyan Kendras in Uttar Pradesh;
- (c) if so, the details thereof; and
- (d) the details of the steps taken by the Government in this regard?

### **Industrial Development of Jammu and Kashmir**

†2456 Shri Shankar Lalwani:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) whether the Government has formulated any new plan for the industrial development of Union Territory of Jammu and Kashmir;
- (b) if so, the details thereof; and
- (c) the policy initiatives taken by the UT of Government of Jammu and Kashmir to turn the UT of Jammu and Kashmir into an investor friendly destination?

### **RGSA**

†2457 Shri Dharmendra Yadav:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) whether the Government has provided funds to the States for strengthening Panchayati Raj Institutions under the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), if so, the details thereof;
- (b) the details of funds provided by the Government to Uttar Pradesh under the said scheme in each of the last three years and the current year;
- (c) whether the Government is aware of the fact that Panchayat Sevaks in Uttar Pradesh and being paid meagre salaries; and
- (d) if so, the steps taken by the Government to provide adequate funds to the Uttar Pradesh Government for the salaries of Gram Sevaks?

### Organic Farming and Zero Budget Natural Farming

2458 Shri Baijayant Panda:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the data regarding the adoption and success of organic farming and zero budget natural farming initiatives across the country; and

(b) the incentives and support being provided to farmers transitioning from conventional to organic farming methods?

### Incidents of Suicide by Farmers

†2459 Dr. Bachhav Shobha Dinesh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the incidents of suicide farmers have been reported from across various parts of the country despite implementation of various rehabilitation and loan waiver packages;

(b) if so, the details thereof alongwith reaction of the Government thereto;

(c) the number of incidents of farmer's suicide reported so far during the current year;

(d) whether the Government proposes to provide assistance to the farmers and take additional measures to prevent them from committing suicide; and

(e) if so, the details thereof, State-wise including Maharashtra?

### New Initiatives to Support Farmers

2460 Shri E T Mohammed Basheer:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the new initiatives launched to support farmers; and

(b) the manner in which the Government is addressing concerns related to Minimum Support Price (MSP) and crop insurance?

### Inspection Team to check Quality of Roads

†2461 Shri Gopal Jee Thakur:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has approved the construction of new roads and bridges under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the current year, if so, the details thereof;

(b) the time by which the Government proposes to implement the said yojana;

(c) whether the Government proposes to send a central technical inspection team to inspect

the quality of roads and bridges being constructed under the phase 3 of the said yojana in Darbhanga district of Bihar so that the quality of roads and bridges under construction is not compromised; and

(d) if so, the details thereof?

### **Sanitation workers**

2462 Shri Hibi Eden:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of deaths that have occurred due to the cleaning of sewers and drainages since 2019, State and Year-wise;

(b) whether the Government has disbursed the compensation of Rs. 10 lakhs and Rs. 30 lakhs, as directed by the Hon'ble Supreme Court, to the families of sanitation workers who have died due to hazardous cleaning practices since 2014, and if so, the details thereof;

(c) whether the Government has disbursed any compensation for workers that have been permanently disabled due to unsafe sewer/septic tank cleaning practices since 2014 and if so, the details thereof; and

(d) whether the Government has not maintained data on the caste composition of workers in the sanitation and cleaning sectors, despite evidence that over 90% are from Dalit communities and if so, the details thereof?

### **Geographical Indication Tag for Butter Dosa**

2463 Dr. Prabha Mallikarjun:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government proposes to provide a Geographical Indication (GI) tag for Davanagere Benne Dose, a kin to the recognition given to Palani Panchamrutam and Bandar Laddu, if so, the details thereof and share with timeline for this;

(b) whether it is a fact that the Davanagere Benne Dose, a specific type of butter dosa from Davanagere, has emerged as a major brand, creating 1000s of jobs and boosting the economy;

(c) the details of steps taken by the Government to promote this cultural heritage;

(d) the details of parameters are considered for granting a GI tag to Davanagere Benne Dose and whether it is a fact that this consideration been overlooked previously, if so, the details thereof;

(e) whether the Government is aware that obtaining GI tag will preserve traditional methods and ingredients and unique identity of this Dosey, if so, the details thereof;

(f) whether the Government is aware that a GI tag will stimulate the local economy, create jobs, promote culinary tourism and enhance Davanagere's prominence nationally & internationally; and

(g) if so, the details thereof?

### Beneficiaries under PM-KISAN Yojana

2464 Shri K Gopinath:  
Dr. M K Vishnu Prasad:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री  
be pleased to state:

- (a) the number of beneficiaries under the PM-KISAN Yojana, State-wise;
- (b) the number of beneficiaries under PM-KISAN in the States of Odisha and Tamil Nadu, district-wise;
- (c) whether the Government is planning to include agricultural labourers to receive benefits under the scheme; and
- (d) the initiatives of the Government to ensure the integration of all eligible farmers in the scheme?

### Transfer of Affiliation of KVKs

2465 Shri Mohmad Haneefa:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री  
be pleased to state:

- (a) whether the administration of UT of Ladakh has proposed to transfer and affiliate the four units of Krishi Vigyan Kendras (KVKs) of Ladakh which are at present affiliated with Sher-e-Kashmir University of Agricultural Sciences and Technology of Kashmir (SKUAST-K) with the University of Ladakh which is a non-technical academic institution and not a full-fledged University;
- (b) if so, the details thereof including the impact of the proposal on the moral, scientific capacity and temperament of the scientists of these KVKs;
- (c) whether there is an urgent need of keeping the KVKs of Ladakh affiliated with SKUAST-K and maintain the status quo regarding the above issue; and
- (d) if so, the details thereof?

### Support to Women for Dairy

2466 Ms Kangna Ranaut:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री  
be pleased to state:

- (a) whether the Government has taken measures to support the women who are running Dairy specially in rural area of Himachal Pradesh to get world class latest highbreed Cows; and
- (b) if so, the details thereof?

### MSP for foodgrains

2467 Shri T R Baalu:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the financial burden on the Union and State Governments during the last five years on account of implementation of Minimum Support Price (MSP), State/UT-wise and year-wise?

#### **Disease affected Coconut Plantations in Tamil Nadu**

2468 Dr. Rani Srikumar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware of the Root Wilt disease that has affected a large number of coconut plantations in the State of Tamil Nadu;

(b) if so, the the details regarding the support/assistance given by the Union government to the state government in this regard; and

(c) the details regarding the schemes to deal with such diseases and the funds allocated and utilized for such schemes during the past ten years?

#### **River Erosion in Assam**

2469 Md. Rakibul Hussain:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has data on how many individuals have been affected by river erosion in Assam during the financial years 2021-22, 2022-23, and 2023-24;

(b) if so, the details of individuals who got rehabilitated after "river erosion" was termed as a natural calamity by the 15th Finance Commission;

(c) if not, the reasons therefor;

(d) whether the Government has undertaken any steps to ensure that the State Government updates the information of all affected individuals following any river erosion incident; and

(e) if so, the details thereof and if not, the reasons therefor?

#### **Krishi Vigyan Kendras**

2470 Shri N K Premachandran:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to implement uniform service rule protecting the service ethics of the Krishi Vigyan Kendra (KVK) employees and if so, the details thereof and if not, the reasons therefor;

(b) the details regarding the hurdles for implementing the uniform service rule;

- (c) the initiatives taken by the Government to promote the functioning of KVKs;
- (d) whether the Government proposes to start more KVKs in Kerala and if so, the details thereof;
- (e) whether the Government considers that better service is required for the smooth functioning of KVKs and if so, the details thereof;
- (f) whether the Government proposes to implement "Equal pay for Equal work" in KVKs and if so, the details thereof; and
- (g) whether the Indian Council of Agricultural Research (ICAR) is instructed to resolve the issue and if so, the details thereof?

### **Welfare Schemes for Farmers**

†2471 Smt. Sandhya Ray:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of various welfare schemes for farmers being implemented by the Government in the country;
- (b) the amount allocated by the Government for the said schemes during the last five years, year-wise;
- (c) the number of farmers being benefited through these schemes in Bhind and Datia districts alongwith the names of such schemes thereof; and
- (d) the details of the welfare works for farmers implemented during the last ten years by the Government, year-wise?

### **Meetings of Zonal Councils**

†2472 Dr. Sambit Patra:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the objectives of the meetings of Zonal Councils;
- (b) whether the State Governments and Union Ministries and Departments propose agenda items for the meetings of Zonal Councils; and
- (c) if so, whether detailed discussion is held before taking decision on agenda in the meetings?

### **Natural Rubber Sector**

2473 Adv K. Francis George:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether the Government has taken any steps to rationalize the disbursement of replanting subsidy throughout the country, which at present is disbursed on a differential basis, if so, the details thereof;

- (b) the steps taken by the Government to ensure Rs. 250 per kg as Minimum Support Price (MSP) for natural rubber to help the 1.2 million small and rubber farmers of the country; and  
 (c) if so, the details thereof?

### **Suicide by Farmers in Punjab**

2474 Shri Sukhjinder Singh Randhawa:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री  
 be pleased to state:

- (a) whether it is a fact that the frequency of suicides by farmers in the State of Punjab has jumped since 2015;  
 (b) if so, the rate of suicide by farmers in the State of Punjab; and  
 (c) the steps taken by the Government to stop farmers from committing suicides?

### **Salt Farming Occupation**

†2475 Shri Chandubhai Chhaganbhai Shihora:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री  
 be pleased to state:

- (a) whether measures are being taken by the Government to ensure employment and livelihood for the Agariya families facing great difficulties in their farming occupation in Surendranagar district and in extension area of rann of Morbi district where the salt farming is carried out at a major scale; and  
 (b) if so, the details thereof?

### **Uniform Pension**

†2476 Shri Dinesh Chandra Yadav:  
 Smt. Lovely Anand:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री  
 be pleased to state:

- (a) whether the Government proposes to provide uniform pension of at least Rs. 1000 per month to all the citizens above 60 years of age in the country on the lines of Bihar, if so, the details thereof;  
 (b) whether the Government also proposes to cover the persons with more than 50 percent disability in the said scheme; and  
 (c) if so, the details thereof and if not, the reasons therefor?

### **Old Age Pension under NSAP**

2477 Dr. D Ravi Kumar:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government is aware that contribution to old-age pensions under the National Social Assistance Programme (NSAP) has stagnated at just Rs. 200 per month for more than fifteen years and if so, the details thereof;

(b) whether the Government proposes to raise this contribution and if so, the time by which it would be raised alongwith the details of the amount to be raised; and

(c) the number of old age pensioners, State-wise?

### **12th Ministerial Conference of WTO**

2478 Shri K Radhakrishnan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether it is true that the Government has not been able to protect the interests of fishermen of the country in the recently concluded 12th Ministerial Conference of World Trade Organisation (WTO) concluded recently in Geneva, if so, the details thereof;

(b) whether the Government is aware that the decision to scrap the subsidies for fishing after two years is against the interest of around Nine million fishermen in the country, if so, the action taken thereon;

(c) whether the Government is aware that with no provision for special and differential treatment for developing countries at the MC12 negotiations, the poor, small-scale fishers would suffer at the hands of bigger fishermen; and

(d) if so, the action taken thereon to protect the interest of small-scale fishers?

### **Foreign Direct Investment Inflows**

2479 Smt. Daggubati Purandeswari:

Dr. Shrikant Eknath Shinde:

Shri Praveen Patel:

Shri Naresh Ganpat Mhaske:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the steps taken by the Government to boost investments and attract more industrial activities in the country particularly in Andhra Pradesh, Maharashtra and Uttar Pradesh;

(b) the measures implemented by the Government to stimulate Foreign Direct Investment (FDI) inflows;

(c) the safeguards put in place to mitigate sluggish commercial movement and enhance commercial activities in the States;

(d) the steps taken by the Government to enhance the Ease of Doing Business in the country and the resulting rankings in Ease of Doing Business; and

(e) the role of the National Single Window System (NSWS) portal, created by the Department for Promotion of Industry and Internal Trade (DPIIT), in facilitating investor-related clearances with transparency and accountability?

### Unemployment Allowance under MGNREGS

2480 Shri Sukhdeo Bhagat:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether it is a fact that only three percent of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) job seekers received unemployment allowance during the last five years and if so, the reasons therefor;

(b) whether the Government is planning to place any monitoring mechanisms to ensure that eligible job seekers receive their unemployment allowance promptly;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether there is any grievance redressal mechanism for job seekers regarding unemployment allowance under MGNREGS; and

(e) if so, the details of complaints received and the action taken by the Government in this regard during the last two years in Jharkhand, district-wise?

### Agreements made by ICAR with Private Companies

†2481 Shri Sudhakar Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether ICAR has signed agreements with companies like Bayer, Amazon, Koromandal International, Dhanuka Agritech in the recent past;

(b) if so, the details of the financial cost incurred by the Government alongwith details of the Intellectual Property Right (IPR) in this regard;

(c) whether ICAR has signed any MoU with any farmer organizations to advance its research agenda; and

(d) if so, the details thereof and if not, the reasons therefor?

### Textile Parks in Andhra Pradesh

2482 Shri Daggumalla Prasada Rao:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the number of textile parks being built in the State of Andhra Pradesh;

(b) the progress of these projects classified, year-wise;

(c) the timeline by which these textile parks will be completed;

(d) the number of projects completed under the scheme classified, district-wise;

(e) the production potential of these textile parks; and

(f) the production done under these textile parks in the last five years?

### **Inclusion of Chilli Crop under PMFBY**

2483 Adv Adv Gowaal Kagada Padavi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether Chilli crop be included in the PM Crop Insurance Scheme as Nandurbar district is the largest chilli producing district in the State of Maharashtra and chilli crop is cultivated on an area of more than 5000 hectares in the district, as chilli crop is not included in the Rs. 1 p.m. Crop Insurance Scheme of the Government;

(b) whether the chilli farmers have to face huge financial losses every year due to natural calamities included in the crop insurance scheme at Rs. 1 which will provide relief to the chilli farmers of the State;

(c) whether the inclusion process is underway, the status thereof and the steps taken for the same; and

(d) if not, the reasons therefor?

### **National Forensic Infrastructure Enhancement Scheme**

2484 Shri Biplab Kumar Deb:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the details of the recently approved National Forensic Infrastructure Enhancement Scheme;

(b) the details as to how the Scheme is of relevance in the context of the new criminal laws in force; and

(c) whether there is any proposal of the Government to set up forensic infrastructure in the State of Tripura?

### **Revival of Fasal Bima Yojana**

†2485 Shri Vishnu Dayal Ram:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to revive Fasal Bima Yojana with the aim of providing benefits to the farmers;

(b) if so, the details thereof;

(c) the details of the precautionary measures taken by the Government to make the said scheme more safe and beneficial for the farmers against the burden of installments and crop loss;

(d) whether there is inordinate delay in settling the claims of the farmers; and

(e) if so, the corrective measures taken by the Government for early settlement of their claims and protecting them from loss?

### **Construction of Houses for Homeless Rural People**

†2486 Shri Arun Kumar Sagar:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the funds allocated to the homeless rural people living below poverty line in the country during each of the last three years for construction of houses, State-wise;

(b) the number of persons benefitted alongwith deprived of benefits under the said yojana during the said period particularly of Shahjahanpur Parliamentary Constituency of Uttar Pradesh; and

(c) the steps taken to provide houses to all the homeless rural people living under poverty line in Shahjahanpur Parliamentary Constituency of Uttar Pradesh?

### **Creation of New Ministry**

2487 Dr. Thirumaavalavan Tholkappiyan:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the Government has achieved any developments in formulating new policies, programmes, or plans in the area of co-operation after constituting a separate Ministry for Co-operation, if so, the details thereof;

(b) the specific new policies that have been introduced by the Ministry for Co-operation since its inception, and the manner in which these policies have impacted the cooperative sector;

(c) the manner in which new programmes or initiatives launched by the Ministry for Co-operation aimed at strengthening and supporting cooperative societies across the country;

(d) the manner in which the creation of a separate Ministry for Co-operation have benefited the cooperative sector the measurable outcomes or improvements have been observed since its establishment; and

(e) the reasons for this lack of progress, and creating a separate ministry?

### **Blue Revolution Scheme**

†2488 Shri Patel Umeshbhai Babubhai:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the salient features of the 'Blue revolution' scheme of the Government in the country;

(b) the details of the opportunities envisaged under the National Scheme of Welfare of Fishermen and Development of Marine Fisheries and Infrastructure and Post-Production Operations;

(c) whether the Government has released or spend funds in the Union Territories of Dadra and Nagar Haveli and Daman & Diu for the schemes and the projects approved under the said programmes; and

(d) if so, the details thereof?

### **Cow based Natural Farming**

†2489 Shri Darshan Singh Choudhary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details regarding the scheme of the Government to promote cow based natural farming;

(b) the efforts made by the Government to increase production and consumption of Shree Anna; and

(c) the details regarding the scheme of the Government to procure foodgrains produced by the farmers through natural farming?

### **Jobs under Startup Scheme**

†2490 Smt. Hemamalini Dharmendra Deol:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether a large number of jobs have been created in the country over the years under the Startup Scheme; and

(b) if so, the details thereof?

### **Drug Abuse**

2491 Dr. Dharamvira Gandhi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the current status of drug abuse in Punjab, with data on the number of cases reported and the demographics affected year on year basis;

(b) the measures taken by the Government to combat drug abuse in Punjab, including the implementation of the National Action Plan for Drug Demand Reduction (NAPDDR);

(c) whether there is specific rehabilitation programmes or initiatives for drug addiction in Punjab, such as the establishment of de-addiction centres with fund allocation, staff hired and outcome; and

(d) the details of funds allocated to address drug abuse and support rehabilitation efforts in Punjab under Central and State programmes alongwith their outcome?

### **Appointment of Staff Members in LSGD**

2492 Shri Rajmohan Unnithan:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether it is a fact that staff members appointed for several years are on contract basis in Local Self Government Department (LSGD) institutions; and

(b) if so, whether they will be considered as permanent employees and if not, the reasons therefor?

### **Procurement of Dry Coconut by NAFED**

2493 Shri Shreyas M Patel:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware that dry coconut growers in Hasan District, particularly in taluks such as Channarayapatna, Arasikere, Holenarasipura, and others, are severely affected by the low rates offered by National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED);

(b) the reasons for NAFED operating only for a limited period, instead of throughout the year, causing hardship to dry coconut growers;

(c) the number of farmers and quantity of coconut produce affected by these low prices and limited procurement days;

(d) the steps taken by the Government to ensure fair and remunerative prices for dry coconut growers in Hasan District;

(e) whether the Government is considering to the proposal to direct NAFED to operate throughout the year, i.e., 365 days, to ensure steady income for dry coconut growers and if so, the details thereof; and

(f) if not, whether the Government will give any assurance to take immediate steps to address the issues faced by dry coconut growers in Hasan District and ensure their welfare?

### **Infrastructure Development in Textile Sector**

2494 Shri Rajiv Pratap Rudy:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of the number of apparel parks, weaving parks and high-tech weaving parks for infrastructure development proposed to be set up across the country, State and district-wise including Bihar;

(b) the total investment in the textile sector so far, state-wise and district-wise, including Bihar;

(c) whether the similar parks are existing in the State of Bihar, if so, the details thereof and if not, the reasons therefor; and

(d) the funds allocation across the country for such textile parks and development of such projects, including Bihar?

### **Promotion of Domestic Cotton Brands**

2495 Smt. Shambhavi:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the details of the steps being taken by the Government to promote domestic cotton brands in apparel;
- (b) whether the Government plans to give any incentives to small and medium-sized enterprises in the cotton apparel sector; and
- (c) if so, the details thereof and if not, the reasons therefor?

### **MSP for Soyabean**

†2496 Shri Sanjay Uttamrao Deshmukh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government proposes to increase the Minimum Support Prices (MSP) for Soyabean as the MSP provided at present is very low and affects the economic condition of the farmers of Washim area in the State of Maharashtra where the said crop is produced at a larger scale; and
- (b) if so, the details thereof?

### **Deletion of Job Cards under MGNREGS**

2497 Shri Harish Chandra Meena:  
 Shri K Sudhakaran:  
 Shri Benny Behanan:  
 Shri Vijayakumar Alias Vijay Vasanth:  
 Dr. Amar Singh:  
 Shri Saptagiri Sankar Ulaka:  
 Smt. Jyotsna Charandas Mahant:  
 Shri Manickam Tagore B:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the details of deletion of job cards under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since financial year 2019-20 till date, State and year-wise;
- (b) the reasons for the deletion of jobs cards, State and year-wise;
- (c) whether the Government is aware that the workers who are not eligible for the Aadhaar Payment Bridge System (ABPS) are not able to access employment under MGNREGS and if so, the details thereof;
- (d) the steps taken by the Ministry to raise awareness about ABPS among MGNREGS workers;
- (e) the details on the types and number of information campaigns conducted to educate workers about ABPS; and
- (f) whether the Government has taken any remedial measures or issued specific guidelines to address these challenges, if so, the details thereof and if not, the reasons therefor?

### PSUs In Heavy Industry Sector

†2498 Shri Jaswantsinh Sumanbhai Bhabhor:  
Shri Mukeshkumar Chandrakaant Dalal:  
Shri Vijay Baghel:  
Smt. Kamaljeet Sehwat:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether the Government has formulated any plan to strengthen the Public Sector Undertakings (PSUs) in heavy industry Sector; and

(b) if so, the details thereof?

### Livestock Legislation

2499 Shri Vishaldada Prakashbapu Patil:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government is planning to bring a new Livestock Legislation as the earlier one was withdrawn, if so, the details thereof;

(b) the action taken to address the concerns related to animal welfare, and the livelihoods of caste-oppressed communities who are primary caretakers of indigenous livestock; and

(c) the details of steps being taken by the Government to protect and promote indigenous livestock breeds, many of which are facing decline while balancing the needs of export-oriented policies and the livelihoods of traditional animal rearers?

### Concession in Licence Fees for Women and Entrepreneurs and MSMEs

2500 Smt. Himadri Singh:  
Smt. Smita Uday Wagh:  
Shri Pradeep Kumar Singh:  
Shri Vijay Kumar Dubey:  
Shri Karan Bhushan Singh:  
Shri Parshottambhai Rupala:  
Dr. Sanjay Jaiswal:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has implemented 80% concession for Women Entrepreneurs and 50% concession for MSMEs in licensing fees for licences granted by Petroleum and Explosives Safety Organisation (PESO);

(b) if so, the benefits expected to be accrued out of such concession for Women and Micro, Small and Medium Enterprises (MSMEs); and

(c) the steps taken by the Government to increase awareness of such measures amongst prospective beneficiaries?

### Technical Innovation in Textiles

2501 Shri P C Mohan:  
Smt. Poonamben Hematbhai Maadam:  
Shri Chudasama Rajeshbhai Naranbhai:  
Shri Arun Govil:  
Shri Jyotirmay Singh Mahato:  
Shri Jagdambika Pal:  
Shri Mukesh Rajput:  
Shri Chandra Prakash Joshi:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) whether the Government has taken any steps to promote technical innovation in the field of textiles sector;
- (b) whether any R&D projects for technical textiles have been approved by the Government if so, the details thereof;
- (c) the details of the key initiatives undertaken by the Ministry since the year 2014; and
- (d) the details of the achievements of the Ministry with respect to various schemes during the last year?

### Revenue Department of A&N Islands

2502 Shri Bishnu Pada Ray:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the statutory order/executive order and public notice issued by any authority for stoppage of a statutory functions of SDOs in Revenue Department of A&N Islands under Section 40 of the A&N Islands Land Revenue and Land Reforms Regulation, 1966;
- (b) if no order/public notice exists, and the details of cases registered/applications received under the said section from 2020 and as on date, year and district-wise;
- (c) the number of cases disposed as per the direction of the court, Year-wise;
- (d) the total number of cases pending for disposal, year and district-wise as on date; and
- (e) the action proposed to be taken against concerned officials for dereliction of their statutory duty in keeping the matters pending beyond any reasonable time or reason?

### Financial Assistance to Organic Farmers

†2503 Shri Rajkumar Roat:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of the scheme proposed to be formulated by the Government to replace the usage of Urea, Diesel Exhaust Fluid (DEF) and other fertilisers with Organic manure in the country; and
- (b) the various steps being taken by the Government towards providing financial assistance

and imparting training to the farmers to promote organic farming along with the details thereof?

### **Increasing Cyber Crimes**

2504 Shri Raja A:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) whether the incidents of online transaction frauds, cyber crimes have been increasing continuously in the country during the last few years;
- (b) if so, the details of reported cyber crimes during the last three years;
- (c) the reasons for continuous increase in the cyber crimes; and
- (d) the details of efforts being made by the Government to check these crimes and to prevent such crimes through public awareness and to strengthen the cyber security network throughout the country, with the coordination of State machinery?

### **Internet Connection in Panchayat Office**

†2505 Dr. Rajesh Mishra:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) whether all Panchayat offices in the country have internet connectivity and a data entry operator has been appointed there to facilitate the rural beneficiaries of Union Government Schemes;
- (b) if so, the details thereof and if not, the reasons therefor, State-wise;
- (c) whether the Government has prepared any roadmap to provide internet connectivity in all Panchayat offices by the year 2025; and
- (d) if so, the details thereof?

### **MGNREGS in Andhra Pradesh**

2506 Shri Kesineni Sivanath:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the number of workers who have demanded to work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the State of Andhra Pradesh during the last five years, district-wise;
- (b) the number of workers who have been provided jobs under the scheme during the said period, district-wise;
- (c) whether there have been any delays in the disbursement of these wages;
- (d) if so, the details of the same for the State of Andhra Pradesh, district-wise; and
- (e) whether compensation has been paid for these delays, if so, the details thereof and if not, the reasons therefor?

### **Vibrant Village Programme**

2507 Shri Dhairyasheel Sambhajirao Mane:  
Shri Sudheer Gupta:  
Shri Chavan Vasantrya Balwantrao:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has reviewed the working of "Vibrant Village Programme" (VVP) and if so, the details thereof;

(b) the total amount of funds allocated by the Government for villages located at border since inception of this scheme; and

(c) the total numbers of programmes organized in these bordering villages during the current year and the last one year to create awareness among villagers?

### **New Criminal Laws-Accountability of Police**

†2508 Shri Saumitra Khan:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the accountability of the police has been fixed in the new laws; and

(b) if so, the provisions made regarding transparency and accountability in police investigation?

### **Digitisation of Panchayats**

2509 Shri Mitesh Patel Bakabhai:  
Shri Hasmukhbhai Somabhai Patel:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the programmes undertaken by the Government to promote digitization of panchayats in the country; and

(b) the objectives of the Government in promoting greater digitization?

### **Security Related Expenditure Scheme**

2510 Shri Chamala Kiran Kumar Reddy:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the details of funds allocated versus funds reimbursed to States under Security Related Expenditure (SRE) Scheme during the last five-year;

(b) whether the Government has not reimbursed funds to Telangana State under the SRE Scheme during the last four years and, if so, the reasons therefor; and

(c) whether Telangana is the only State whose fund is not reimbursed completely, if so, the details of other States as well?

### **Trafficking of Minors**

†2511 Shri Ashok Kumar Yadav:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether any special provisions have been made in the criminal laws to prevent trafficking of minors and if so, the details thereof;

(b) whether special provisions have been made in the Bharatiya Nyay Samhita for strick action on crimes against children; and

(c) if so, the details thereof?

### **Jute Industry in Bengal**

2512 Shri Partha Bhowmick:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the Government's current policy framework to support and promote the Jute Industry in Bengal, particularly in light of recent challenges such as declining mill operation and reduced working shifts for Jute Mill Worker;

(b) the details of the factors contributing to the significant drop in annual jute sales from 3,80,000 bales to 1,50,000 bales and the measures are being considered to reverse this trend;

(c) the steps the Government is taking to address the reduction in working days and shifts for jute mill workers from seven days and three shifts to four days and two shifts, ensuring both employment stability and industry productivity;

(d) the Government's stance and policy regarding the substitution of traditional jute gunny bags with polybags for commodities like sugar, onion and potato;

(e) its impact on the jute industry and the measures being taken to promote the use of jute bags over poly bags; and

(f) the details of the Government's intent to manage and strengthen bilateral relation with Bangladesh concerning jute procurement and its impact on Indian Jute Farmers and domestic jute industries?

### **Free Coaching for SC/OBC Students**

†2513 Shri Chintamani Maharaj:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether a number of schemes are being implemented by the Government to provide free coaching for preparation of Competitive Examinations to the economically weaker students preparing for IIT and UPSC and they are availing the facility of the said scheme by getting free of

coast coaching, if so, the details thereof;

(b) whether Government proposes to provide free of cost quality coaching to the candidates belonging to the deprived Scheduled Castes (SCs) and Other Backward Classes (OBCs) so as to enable them to qualify the competitive examinations and get jobs in Public/Private Sector, if so, the details thereof;

(c) whether the students/candidates belonging to the poor Scheduled Castes (SCs) and Other Backward Classes (OBCs) categories under Ramanujan, Balrampur and Surajpur in Sarguja Parliamentary Constituencies are likely to be benefitted by the said scheme, if so, the details thereof; and

(d) whether any such schemes are proposed by the Government, if so, the details thereof?

### **Proposal received for Computerization of PACS project**

†2514 Shri Janardan Mishra:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the number of states from which proposals have been received so far under the Computerization of Primary Agriculture Credit Society (PACS) project of the Government;

(b) the provisions for such states which have already computerized PACS under the said project and the details thereof; and

(c) the farmers likely to be benefitted from the said project?

### **Dairy Farming**

2515 Shri Nilesh Dnyandev Lanke:  
Smt. Supriya Sule:  
Shri Sanjay Dina Patil:  
Shri Aashtikar Patil Nagesh Bapurao:  
Shri Bajrang Manohar Sonwane:  
Shri Bhaskar Murlidhar Bhagare:  
Shri Mohite Patil Dhairyasheel Rajsinh:  
Dr. Amol Ramsing Kolhe:  
Shri Amar Sharadrao Kale:  
Prof. Varsha Eknath Gaikwad:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government is implementing any schemes for boosting animal husbandry and dairy farming in the country including Maharashtra and if so, the details thereof;

(b) whether the Government has devised programmes to help farmers to gain a better understanding of latest practices and techniques in animal husbandry and dairy farming and if so, the details thereof;

(c) the number of schemes implemented by the Government to develop sustainable dairy farming in all villages of the country including Maharashtra;

(d) the total funds provided by the Union Government to the State Governments including Maharashtra for implementation of the said schemes during each of the last three years and the current year, State-wise; and

(e) the other steps taken by the Government for rural entrepreneurship and better livelihood opportunities for unemployed youth and livestock farms in poultry, sheep, goat, piggery, feed and fodder sector?

### **Exports of Eggs**

†2516 Shri Ramvir Singh Bidhuri:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether NCT of Delhi contribute to the export of eggs; and
- (b) if so, the details thereof?

### **Supreme Court Mandated Committee on Queer Issues**

2517 Shri K Sudhakaran:  
Shri Saptagiri Sankar Ulaka:  
Dr. Amar Singh:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the total number of members of the queer community who are represented on the committee formed by the Union Government in response to the Supreme Court's directive in "Supriyo vs. Union of India";
- (b) the frequency at which the committee was convened since its establishment in April 2024; and
- (c) the specific tasks that the committee has been assigned and the estimated timeline to submit recommendations to the Government?

### **Expand Dairy based Industries in Village**

†2518 Shri Kaushalendra Kumar:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the names of the projects being run by the Government to expand dairy-based industries in villages;
- (b) the number of beneficiaries under the said projects, State-wise;
- (c) whether the promotion of dairy based industries by the Government is likely to help improve the financial condition of the farmers of the country; and
- (d) if so, the details thereof?

### **Export of Marine Products**

2519 Dr. Mohammad Jawed:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the quantity of total production and total export of marine products during the last five years;
- (b) whether the Union Government set any targets to achieve exports in the next two years; and
- (c) if so, the details of measures taken by the Government to achieve these targets?

### **Rashtriya Gokul Mission and National Livestock Mission**

2520 Dr. Bholu Singh:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government has implemented the Rashtriya Gokul Mission and the National Livestock Mission in the country, if so, the details thereof;
- (b) the impact of these schemes on livestock productivity, dairy production and overall rural economy in Uttar Pradesh;
- (c) the financial allocation and expenditure incurred for these schemes in Uttar Pradesh; and
- (d) the other initiatives to enhance and expand these schemes for further development in the State's fisheries, Animal Husbandry and Dairying sectors?

### **Milk Price**

2521 Shri Adhikari Deepak Dev:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of Milk price during the last five years, year-wise;
- (b) whether the Government proposes to give subsidy on milk for malnutrition and underweight women and children in the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

### **Sagar Parikrama**

2522 Ms Sayani Ghosh:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the expected outcomes of the Sagar Parikrama Phase-XII held in the South 24 Parganas district of West Bengal on January 11, 2024;
- (b) the findings from the inspection of aquaculture in brackishwater and impetus provided by the Government to fisherfolk since then;

(c) the subsidies or financial support provided to enhance access to technologies such as indigenous seed production and diversified farming in the State; and

(d) the technical assistance provided for research on native fish species being undertaken by experts in the State?

### **Cyber Frauds**

†2523 Smt. Geniben Nagaji Thakor:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the measures being taken by the Government to prevent/check cyber frauds;
- (b) whether the SIM cards being used to commit cyber fraud are unidentifiable; and
- (c) if so, the action being taken against the mobile network companies in this regard?

### **CSR Fund**

†2524 Smt. Joba Majhi:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the details of the Corporate Social Responsibility (CSR) funds spent by the Steel Authority of India Limited in Singhbhum Parliamentary Constituency (ST) during the last five years, area-wise and head-wise ?

### **New Multipurpose Primary Agricultural Credit Societies**

†2525 Shri Bharat Singh Kushwah:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) whether the Government has taken any steps to set up new Multipurpose Primary Agricultural Credit Societies;
- (b) if so, the details thereof;
- (c) the manner in which the said scheme is likely to benefit the farmers towards providing other forward and backward linkages; and
- (d) the likely benefits of the said scheme to farmers?

### **Average Annual Income of Farmers**

†2526 Shri Imran Masood:

Shri Hibi Eden:

Shri Harish Chandra Meena:

Shri Sukhjinder Singh Randhawa:

Shri Satpal Brahamchari:

Shri Karti P Chidambaram:

Dr. Mohammad Jawed:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the average annual/monthly income of farmers in various States in the country, State-wise;
- (b) the number of debt ridden farmer families since the year 2014, State-wise and year-wise;
- (c) the names of the schemes being implemented by the Government to increase the income of farmers; and
- (d) the future plans of the Government to increase the income of farmers and turn agriculture into a profitable occupation in the country?

### **Cow Shelters**

†2527 Shri Utkarsh Verma Madhur:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Union and State Governments are aware that the crops of farmers are being destroyed by stray animals like cows and bulls in Lakhimpur Kheri district of Uttar Pradesh, if so, the details thereof;
- (b) whether the condition of the cattles is very pathetic due to lack of sufficient cow shed and if so, the details thereof;
- (c) whether the Union Government proposes to set up additional cow shelters for their better health and maintenance in view of the pitiable condition of the cattles;
- (d) if so, the time by which it is likely to be set up; and
- (e) if not, the reasons therefor?

### **Steel Seat**

2528 Shri Rajesh Verma:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) the broad categories of specialty steel identified under the Production Linked Incentive (PLI) Scheme including the details of their applications;
- (b) the details of the investment and employment generation potential of this scheme;
- (c) the manner in which "Made in India" branding initiative undertaken by the Ministry of Steel is being implemented;
- (d) the extent to which such an initiative going to help the steel sector of the country; and
- (e) the details of the role of the Quality Council of India (QCI) in this initiative?

### **Livestock Insurance**

†2529 Shri Ujjwal Raman Singh:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government proposes to provide subsidy of up to Rs. 50 Lakh to farmers, individuals, Farmer Producer Organisations (FPOs), Self Help Groups (SHGs) and Section 8 companies for establishment of entrepreneurship for camels, mules donkeys and horses in accordance with the modified National Livestock Mission, if so, the details thereof;

(b) whether any proposal to simplify the Livestock insurance programme and to reduce the beneficiary share of premium for the farmers thereunder is also under consideration of the Government, if so, the details thereof; and

(c) whether the Government proposes to increase the number of animals to be insured in order to facilitate the livestock farmers to get their livestock insured by paying a minimum amount, if so, the details thereof?

### **Export of Readymade Garments, Cotton Yarn and Fabrics**

2530 Shri Bhartruhari Mahtab:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the export of readymade garments, cotton yarn and fabrics have been increased for a period between October 2023 to May 2024, if so, the details thereof alongwith the reasons for their increase;

(b) whether increased demand in international market is the primary reason behind this increase, if so, the details thereof;

(c) whether the demand of cotton yarn remained at a low ebb since the Covid -19 pandemic, if so, details thereof; and

(d) whether the Ministry is planning to give policy support to this industry with sustainable growth, if so, details thereof and if not, the reasons therefor?

NEW DELHI  
Friday, August 2, 2024/  
9 Shrawana, 1946 (Saka)

UTPAL KUMAR SINGH  
Secretary General

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## Remarks

LOK SABHA  
CORRIGENDA

to the List of Questions for WRITTEN ANSWERS on  
August 06, 2024/Shravana 15, 1946 (Saka)

Question No.	Correction
2357	In heading : for "Trade Connect e-Platform" read "Indian Exporters"
2363	In heading : for "Para-Military Force Deaths and Illness in Naxal affected Area" read "Death of CAPF Personnel"
2370	In heading : for "Promotion of CISF and other Para-military forces" read "Promotion of Central Armed Police Forces"
2380	Part (a) line 2: for "(MGNREGA)" read "(MGNREGS)"
2405	Part (d) line 2: for "the Lok community" read "the Lodhi community"
2426	In Part (d): for "whether the recruitment rules have been amended/relaxed in respective forces, if so, the details thereof" read "whether the recruitment rules have been amended/relaxed in respective forces, if so, the details thereof and whether retired Agniveers who are expected to join these forces be able to handle pressure and tenacity of internal security which involves dealing with public"
2446	In Part (a): for "whether the Government is aware about the increasing suicides by the personnel during the last three years" read "whether the Government is aware about the increasing suicides by Central Reserve Police Force (CRPF) personnel during the last three years"
2449	(1) In heading : for "New Criminal Laws – Withdrawal of Cases" read "New Laws" (2) Insert second name of Member: " Shri Manish Jaiswal"
2513	(1) Part (b) line 3: for "to quality" read "to qualify" (2) Part (d): for "whether any such" read "whether any new"

New Delhi;  
August 2, 2024  
Shravana 11, 1946 (Saka)

UTPAL KUMAR SINGH  
Secretary General